

HARYANA VIDHAN SABHA

**SUBJECT COMMITTEE ON EDUCATION,
TECHNICAL EDUCATION, VOCATIONAL EDUCATION,
MEDICAL EDUCATION AND HEALTH SERVICES.**

(2021-2022)

(SEVENTH REPORT)

ON

**HIGHER EDUCATION, SCHOOL EDUCATION,
SKILL DEVELOPMENT & INDUSTRIAL TRAINING AND
HEALTH SERVICES DEPARTMENTS**



(Presented to the House on 22nd MARCH, 2022)

**HARYANA VIDHAN SABHA SECRETARIAT
CHANDGIARH**

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**COMPOSITION OF THE SUBJECT COMMITTEE ON EDUCATION
TECHNICAL EDUCATION, VOCATIONAL EDUCATION,
MEDICAL EDUCATION AND HEALTH SERVICES.**

(Constituted on 30th March, 2021 for the year 2021-2022)

CHAIRPERSON

1. Smt. Seema Trikha.

MEMBERS

1. Shri Jagdish Nayar
2. Smt. Naina Singh Chautala
3. Smt. Nirmal Rani
4. Shri Shamsher Singh Gogi
5. Smt. Shailly
6. Shri Shispal Singh
7. Shri Nayan Pal Rawat
8. Shri Indu Raj

SPECIAL INVITEE

1. *Shri Rakesh Daultabad
2. *Shri Mamman Khan

*Nominated vide Notification No.HVS/Education & Health Services/1/
2021-2022/51 dated 30th June, 2021.

SECRETARIAT

1. Shri Rajender Kumar Nandal, Secretary.
2. Smt. Pardeep Kaur, Under Secretary.

INTRODUCTION

1. I, Seema Trikha, Chairperson of the Subject Committee on Education, Technical Education, Vocational Education, Medical Education and Health Services having been authorized by the Committee in this behalf, present the Seventh Report of the Subject Committee on Education, Technical Education, Vocational Education, Medical Education and Health Services.
2. The Committee considered and approved this Report at their sitting held on 22nd February, 2022.
3. A brief record of the proceedings of the meetings of the Committee has been kept separately in the Haryana Vidhan Sabha Secretariat.
4. The Committee would like to express their thanks to the Government Officers and other representatives of Higher Education, School Education, Skill Development and Industrial Training Department and Health Services Departments who appeared for oral evidence before them for the cooperation in giving information to the Committee.
5. The Committee is also thankful to the Secretary, Under Secretary and other Officials of Haryana Vidhan Sabha Secretariat.

Chandigarh:
The 22nd February, 2022

(Seema Trikha)
Chairperson,
The Subject Committee on Education,
Technical Education, Vocational Education,
Medical Education and Health Services.

Report

The Subject Committee on Education, Technical Education Vocational Education, Medical Education and Health Services for the year 2021-2022 consisting of nine members and two Special Invitees were nominated by the Hon'ble Speaker, Haryana Vidhan Sabha on under Rule 279-A of the Rules of Procedure & Conduct of Business in the Haryana Legislative Assembly.

The Functions of the Committee are as under:-

- (i) to scrutinize the demands for grants;
- (ii) to examine the working of these departments and to suggest measures for improvements in administration and in different programmes/schemes/projects;
- (iii) to examine legislation;
- (iv) to advice Government on a question of policy or legislation on which Government may consult a Committee;
- (v) to discuss generally and formulate view on-
 - (a) State's Five Year Plan Programme relating to these departments and their implementation;
 - (b) Report of Public Undertaking under these department;
 - (c) Reports of any statutory or other body, including any Commission of Inquiry, which are laid before the House relating to these departments and
 - (d) Annual Performances Reports of these Departments.

The Subject Committee held 37 sittings during the year 2021-2022 (till finalization of the Report)

The Committee discussed its scope and functions and framed the following questionnaires:-

1. The organization of the Department and its subordinate offices, (the information should be shown in the form of diagram chart supported by short explanatory notes)
2. The functions of the Department and its subordinate offices.
3. Broad details on which the budget estimates for the current year are based, along with the budget estimates head wise.
4. Volume of work in the Department and its subordinate offices covering the period of budget estimates. The budget estimates for the last four years head –wise may also be supplied.
5. Scheme or projects which the Department has undertaken (the names and details of the Scheme, the estimate of expenditure and period within which likely to be completed, yield if any, progress made to date, should be stated)
6. Actual expenditure incurred under each sub-head of estimates during the preceding four years.
7. Reasons for variations, if any, between the actual of the past four years and the current estimates.
8. Annual Reports, if any issued by the Department on its working.
9. Acts and Rules concerning the Department.
10. Documents pertaining to current State's five years plan programme relating to Department and their implantation.
11. Estimate submitted by the departments from different heads.
12. Amount sanctioned for departments.
13. Actual Amount Received by departments.
14. Utilization of money by these departments.

HIGHER EDUCATION DEPARTMENT

The Committee discussed its scope and functions and framed the following questionnaires:-

1. What is the status of teaching/non-teaching staff in the Government Colleges/ Universities in the state? Stream-wise details to be supplied to the Committee.
2. Is there any transport facility is provided to the students especially for the girls for reaching the Government colleges campus?
3. What are the criteria adopted by Haryana Government for the teaching staff for deputation from one College to another?
4. What are the criteria for recruitment of teachers/Assistant Professors in the Government Colleges/University and aided Colleges of Haryana state?
5. How many Government Colleges in Haryana have not their own regular Principals?
6. Details of the teachers/Assistant Professors who are on deputation in the Government Colleges.
7. What is teacher-wise work load policy of Government in the Government Colleges and Universities.
8. What method of teaching is adopted by Higher Education Department during the period of Covid-19, in this session 2020-2021.
9. How many vacant posts of teaching staff/Assistant Professors in the Government Colleges/Universities in the state? Stream-wise details to be supplied to the Committee. And what is the proposal to fill the posts by the Department in future?
10. How many Government Universities/Private Universities are established in state of Haryana? What is the Ranking/Grade given by University Grant Commission to our Government Universities? The details supplied to the Committee.
11. What steps are taking to improve the Ranking/Grade of the Government Universities by the Higher Education Department?

Re-structure of Work on 31.03.2021

In view of revised works structure of branches, the work is hereby re-distributed as under:-

Sr. No.	Branch	Brief Description of work
1	Administration Branch:-	<ul style="list-style-type: none"> • All establishment matters of Ministerial Staff posted at H.Q. from Class-I to Class-IV. • Work related to establishment of Data Entry Operator, Programmer, Jr. Programmer, System Analyst, Network Engineer and Data Analyst. • Sanction of leave/Increments to employees working at H.Q. • Pay fixation of Headquarter Staff (Ministerial Staff). • Appointment of Nodal officer for any project. • Sending of recommendations to HSSC for H.Q. • Posting/Deputation of College Cadre Officer at H.Q. • Issue of Office orders and Instructions. • All establishment work of Principals. • All miscellaneous work. • All Court Cases and RTI matters.
2.	Account Branch	<ul style="list-style-type: none"> • All types of Accounts Matters. • Contingency relating to HQ Staff. • All advances/Loans at HQ Staff. • GIS Payment of H.Q. Staff. • Care Taker Work. Stationary Store. Telephone bills. Electricity/water bills. • Appointment of contractual staff through Outsourcing Agency. • Audit objections/Paras. • All Court Cases and RTI matters.
3.	ME Branch	<ul style="list-style-type: none"> • All establishment matter of Ministerial Staff and Class-IV employees working in the Govt. Colleges. • All establishment matter of SLA, JLA, Tabla Players, Gasmen, Hostel Supdt., Nurses, TWT's and Technical Assistants, Completion of ACR files of non teaching staff of Govt. Colleges, Journey of Non- Teaching Staff.

		<ul style="list-style-type: none"> • Preparing of Service Rules and amendments relating to non-teaching staff, All court cases and RTI matters. • Completion of ACR files of non teaching staff of Govt. Colleges. • JBJ of Non-Teaching Staff. • Preparing of Service Rules and amendments relating to non-teaching staff. • Sending of recommendations to HSSC. • All Court Cases and RTI Matters.
4.	College-I Branch	<ul style="list-style-type: none"> • Opening of Govt. Colleges. • Recruitment/Appointment/Transfer/Leave of Associate & Assistant Professors. • Administrative Control of Colleges. • Extension Lecturers, Contractual and guest faculty. • Regularizations of services of lecturers of taken over colleges. • Grant of increment of M. Phil, Ph.D. • Past service benefits of Assistant/ Associate Professors • Adjustment on new appointment • Sending of recommendations to HPSC. • Allied matters and maintenance of Roster Register etc. • Service Rule of Group-A & B of College Cadre. • Sanctioning and conversion of Posts for Govt. Colleges • Approval of New Subjects in Govt. Colleges. • Work Load and rationalization of staff of Govt. Colleges • All Court Cases and RTI Matters.
5.	College-II	<ul style="list-style-type: none"> • Opening of Self Financing /Law/B.Ed. Colleges. • Inspection of Self Financing B.Ed., Colleges. • Introduction of New Subjects and Courses in Govt. Aided and Self Financing Colleges. • Maintaining of FDR. • PAC/CAG, Audit reports.

		<ul style="list-style-type: none"> • Taking over Self Financing College on grant in aid. • Complaint regarding self-financed colleges. • Leave encashment and related court cases. • Settlement of old/new audit paras of Grant in aid. • Sanctioning and conversion of Posts for Aided Colleges • Salary bills, Gratuity Bill, Arrear Bills and P.F. Loan Bills of teaching & Non teaching staff of Grant-in-aid colleges • Release of Grant-in-aid to private aided college and Budget provision • Development cases regarding financial Assistance by UGC. • Reconciliation of the grant-in-aid with A.G. Haryana. • Preparing guidelines for opening of B.Ed., Law & Degree College. • NOC to Minority institutions. • All Court Cases and RTI Matters.
6.	College-III Branch	<ul style="list-style-type: none"> • All types of pension cases of Govt. Colleges & H.Q. ministerial staff. • DDO R.K fund at H.Q. • Medical bills of Principals, Associate/Assistant Professors • Ex-gratia Financial Assistance/Appointment. • Payment of GPF of Govt. Colleges Lecturer and Principal. • Consolidated NDC of Govt. College Principal. • Fee and Fund of Govt. Colleges. • Audit paras. • All Court cases and RTI Matters.
7.	College-IV Branch	<ul style="list-style-type: none"> • Taking over of private college. • Recruitment of staff in private colleges. • Nomination of departmental representative. • Work relating to association of teaching and non teaching staff and management. • Pay fixation of all teaching staff in non Govt. Aided Colleges

		<ul style="list-style-type: none"> • All types of complaints of private and Aided Colleges. • Taking over the management of private colleges. • Work relating to Security of Service Act-1979 and Rules framed there under. • Work of IGNOU Centres • Policy matters relating to UGC guidelines for Govt./Non-Govt. Colleges. • All Court Cases and RTI Matters.
8.	College-V	<ul style="list-style-type: none"> • Seniority work of Principal, Associate/Assistant Professors. • Confirmation of Principals, Associate/Assistant Professors. • Award of Senior/Selection Grade and Pay Band-IV, • Award of Teacher Fellowship, • Forwarding applications, NOC for passport, Permission of visit abroad, purchase of plots/houses/flats, Cars etc., • Time Barred Claims, • Deputation to U.T., Chd. and Central University, • All complaints of Assistant/Associate Professors. • Retirements, VRS and Resignation cases. • Extension in Service beyond 50 years and 55 years. • Maintaining of personal files/ACRs. • Deputation of employees to Universities/Colleges. • Re-employment after 58 years. • All Court Cases and RTI Matters.
9.	College-VI Branch	<ul style="list-style-type: none"> • All types of pension cases of Pvt. Aided Colleges. • All Court Cases and RTI Matters.
10.	UNP & Pvt. Uni. Regulatory Branch	<ul style="list-style-type: none"> • All work of all types of Universities, Regional Centres and campus schools. • Grant in aid to state universities. • All establishment matters of non-teaching staff of universities. • Framing of Service Rules for university employees, • Affiliation of institutions falling in the National Capital Region in Haryana State.

		<ul style="list-style-type: none"> • Establishment of Private Universities under the Act. • Approval of courses in the Universities. • Maintenance of FDRs and Cash book. • Meeting of Governing body and Board of Management. • Amendment in Private University Act and Rules. • Authentication of Certificates. • Complaints of Staff/Students of Private Universities. • All Court Cases and RTI Matters.
11.	NPE Branch	<ul style="list-style-type: none"> • Financial Assistance by UGC • Permission to attend refresher/ Orientation Courses. • Sports activity, Earn while you learn, Scheme for most cleaned college, Educational and Excursion Tours schemes for boys and girls in Govt. Colleges. Science Exhibition., Augmentation/Upgradation of Lab in Govt. Colleges, Empowerment of girls students. • Passport Scheme, Soil Testing, Learner License. • Seminars/conference of Principals. HIPA Training, NIEPA. • 20% reservation in Hostels. • Starting of Digital Classroom and contents. • All work related to Computer instructor and Computer Lab Attendant. • Audit Para (Related to Govt. College). • New Education Policy. • CAGE meeting. • State Level Quality Assurance Cell. • Preparing of messages on behalf of DGHE and PSHE for college Magazine etc. • Providing spoken Tutorial Software in Govt. Colleges. • All Court Cases and RTI Matters.
12.	Works Branch	<ul style="list-style-type: none"> • All types of building works relating to Govt. Colleges. • Release of state share/matching grants in regard to UGC., Contribution with state Govt. agencies. • Allotment/location of quarters of staff., Construction work of pool-money in Capital Head. • All Court Cases and RTI Matters.

13.	Scholarship Branch	<ul style="list-style-type: none"> • Post Matric Scholarship to SC/ST • Award of Stipend and re-imbursement of tuition fee and examination fee to BC/Denotified (Vimukat Jatis) & Tapriwas. • Lower income group scholarship. • Merit scholarship for children of working school teachers. • National merit scholarship. • Haryana State Merit Scholarship. • Haryana State Silver Jubilee Merit, Scholarship. • Any new Scholarship Scheme. • All Court Cases and RTI Matters.
14.	Library Branch	<ul style="list-style-type: none"> • All work related to State/Districts /Sub Divisions and College Library. • Establishment of Library Staff. • All Court Cases and RTI Matter
15.	NCC Branch	<ul style="list-style-type: none"> • All work relating to the establishment of Group Head Quarter ministerial staff working in NCC units in the State. • All work relating to NCC in colleges, universities and 10+2 schools in the State. • Budgetary allocations to NCC units and NCC group HQ's. • All types NCC camps. • Selection of Associate NCC Officers. • All miscellaneous work of NCC establishments. • All Court Cases and RTI Matters.
16.	NSS Branch	<ul style="list-style-type: none"> • All work relating to NSS in colleges, medical, Technical Colleges, Univ., and 10+2 schools in the State. • Appointments of NSS Programme Officers. • Red Cross Activities. • Ek Bharat Shreshta Bharat • All court cases and RTI matters.
17.	Budget Branch	<ul style="list-style-type: none"> • Work relating to Budget & Planning. • All Court Cases and RTI Matters.

18.	Vigilance Branch	<ul style="list-style-type: none"> • Work related to Vigilance enquiry of Higher Education department. • All Court Cases and RTI Matters.
19.	Co-ordination Branch	<ul style="list-style-type: none"> • Assembly /Parliament business. • All types of co-ordination work. • Work relating to the reserve categories. • Twenty point Programme., Computerization • Implementation of I.T. Plan. • IT Br./ Computer Cell, Web Portal Incharge. • All work related to MHRD/ UGC. • CM Announcement. • Innovative projects. • Supply of information in D-6 & D-8 Performa to the concerned Department. • Teacher Training Programme. • Placement Cell. • All Court Cases and RTI Matters.
20.	Procurement Cell	<ul style="list-style-type: none"> • Procurement under IT Scheme • Procurement under Centre of Excellence Scheme • Procurement under O.E. • Procurement for Head Office • Procurement under M&S • Write-off and e-waste management. • All Court Cases and RTI Matters.
21.	Grievances Redressal Cell	<ul style="list-style-type: none"> • CM Window, PM Window, Social Media etc. • Grievance Redressal. • All Court Cases and RTI Matters.
22.	RTI Branch	<ul style="list-style-type: none"> • All RTI matters related to different Branches. • Hearing of 1st Appeal. • Dealing of all cases received from the State Information Commission.

23.	Statistical Cell	<ul style="list-style-type: none"> • All India Survey of Higher Education. • NAAC • All Haryana survey of Higher Education • Impact and assessment of various schemes. • Collection of all type of data • Annual Administrative report. • All Court Cases and RTI Matters.
24.	Audit Cell	<ul style="list-style-type: none"> • Internal Audit of Govt./Aided Colleges/pay Fixation / Advise Cases. • PAC/CAG. • All work of Scholarship/Audit Cell will be routed through A.O. to C.A.O. • All work of College-III/Audit Cell routed through CAO to DHE.
25.	HRMS	<ul style="list-style-type: none"> • Maintenance of data of employees working in the Directorate on HRMS Portal.
26.	Edusat	<ul style="list-style-type: none"> • Work regarding complaints/ Disciplinary action (issues related to EDUSAT) at the initial/preliminary stage and for issuance of charge-sheet and further proceedings, the cases would be transferred to College-I branch. • Project EDUSAT in Haryana. • Project Education City in Haryana. • Project related to imparting of soft skills, Minorities, Language and other miscellaneous work. • e-content • All Court Cases and RTI Matters.
27.	Legal Cell	<ul style="list-style-type: none"> • Vetting of Court Cases. • Maintenance of Court Cases list on LMS.
28.	CRU	<ul style="list-style-type: none"> • All Diary through E-office • Dispatch • Record Section

(Amount sanctioned for departments)

SCHEMEWISE BUDGET 2021-22			
		(Rs. In Lakhs)	
Sr. No.	Name of the Scheme	Budget Estimates 2021-2022	Scheme Brief/ Concerned Branch
1	P-01-08-4202-04-105-99-51-N-V- Buildings (Public libraries)	2000.00	Library Branch
2	P-01-09-2202-03-001-96-51-R-V- Performance Linked Outlay (PLO) for Department of Higher Education (EDH-PLO-REV)	200.00	PLO
3	P-01-09-2202-03-001-99-96-N-V- Administrative staff -Haryana State Higher Education Council	200.00	Council
4	P-01-09-2202-03-001-99-98-R-V- Administrative staff -Govt. Colleges Administrative Staff Establishment (Field Staff)	12370.00	Salary Scheme
5	P-01-09-2202-03-001-99-99-R-V- Administrative staff -Headquarter Staff Establishment (H.Q)	4367.80	Accounts Branch
6	P-01-09-2202-03-102-86-51-N-V- Establishment of Maharishi Balmiki Sanskrit University, Mundri Kaithal	3000.00	UNP Branch
7	P-01-09-2202-03-102-87-51-N-V- Establishment of Chaudhary Ranbir Singh University Jind	2000.00	UNP Branch
8	P-01-09-2202-03-102-88-51-N-V- Establishment of Chaudhary Bansi Lal University Bhiwani	3500.00	UNP Branch
9	P-01-09-2202-03-102-89-51-N-V- Setting up of Dr. B.R. Ambedkar National Law University, Haryana at Sonapat	3500.00	UNP Branch
10	P-01-09-2202-03-102-90-51-N-V- Assistance to Indira Gandhi University Meerpur, Rewari	1500.00	UNP Branch
11	P-01-09-2202-03-102-92-51-N-V- Setting up of Bhagat Phool Singh Mahila Vishwavidyalya, Khanpur Kalan (Sonapat)	4500.00	UNP Branch
12	P-01-09-2202-03-102-93-51-N-V-Ch.Devilal University, Sirsa	3500.00	UNP Branch

13	P-01-09-2202-03-102-96-51-N-V- Assistance to M.D.U. Rohtak	4000.00	UNP Branch
14	P-01-09-2202-03-102-97-51-N-V- Development of Kurukshetra University, Kurukshetra	4000.00	UNP Branch
15	P-01-09-2202-03-102-98-51-R-V- Assistance to M.D. University, Rohtak.	5000.00	UNP Branch
16	P-01-09-2202-03-102-99-51-R-V- Assistance to Kurukshetra University.	18000.00	UNP Branch
17	P-01-09-2202-03-103-98-51-N-V- Government Colleges	48959.00	Salary Scheme
18	P-01-09-2202-03-103-99-51-R-V- Institutes	54991.00	Salary Scheme
19	P-01-09-2202-03-104-98-51-R-V- Introduction of pension scheme for Non-Govt. aided colleges	23000.00	College-VI
20	P-01-09-2202-03-104-99-51-R-V- Grant-in-aid to Non-Government Colleges.	46000.00	College-II
21	P-01-09-2202-03-105-87-51-N-V- Educational and Excursion Tour for boy Students	50.00	NPE Branch
22	P-01-09-2202-03-105-89-51-N-V- Setting up an Education City/ EDUSAT in the State of Haryana	1.00	Edusat Branch
23	P-01-09-2202-03-105-90-51-N-V- Sports Activities in Govt. College.	150.00	NPE Branch
24	P-01-09-2202-03-105-92-51-N-V- Human Resource Development of the Teacher and the Taught and the supporting staff in the Govt. Colleges and Head Quarter.	300.00	NPE Branch
25	P-01-09-2202-03-105-93-51-N-V- Setting up of Placement Cell in Govt. Colleges	60.00	NPE Branch
26	P-01-09-2202-03-105-99-51-N-V- Setting up of Women cell at College Level & Directorate level	150.00	NPE Branch
27	P-01-09-2202-03-107-98-51-N-V- Scholarships(Colleges)	150.00	Scholarship Branch
28	P-01-09-2202-03-107-99-51-R-V- Scholarships in Arts Colleges	30.00	Scholarship Branch
29	P-01-09-2202-03-190-99-51-R-V- Establishment of Gurugram University, Gurugram	2500.00	UNP Branch

30	P-01-09-2202-03-789-94-51-N-V- Stipends to all Scheduled Caste Students in Govt. Colleges	4000.00	Scholarship Branch
31	P-01-09-2202-03-789-97-51-N-V- Providing of free Books to Scheduled Caste Students in Govt. Colleges	700.00	Scholarship Branch
32	P-01-09-4202-01-203-99-51-N-V-College Buildings	13600.00	Works Branch
33	P-01-11-2204-51-102-90-97-N-V- Opening of new NCC Group HQ New NCC Bn/Girls Bn NCC/Mixed Bn NCC -Opening of new Girls BNNCC Unit at Nuh (Mewat)	60.00	NCC Branch
34	P-01-11-2204-51-102-91-51-N-V- Opening of New Girls Bn.N.CC Unit at Hissar	100.00	NCC Branch
35	P-01-11-2204-51-102-98-51-R-V- Expenditure on Annual Cadet Camps.	204.00	NCC Branch
36	P-01-11-2204-51-102-99-51-R-V- Expenditure on National Cadet Corps.	2178.00	NCC Branch
37	P-01-12-2205-51-105-90-51-R-V- Grant in aid to Raja Ram Mohan Rai foundation Calcutta	30.00	Library Branch
38	P-01-12-2205-51-105-91-51-R-V- Grant-in-aid to Gandhi Samark Nidhi	0.14	Library Branch
39	P-01-12-2205-51-105-92-51-R-V- Grant in aid to Dawarka Dass Libraries	0.17	Library Branch
40	P-01-12-2205-51-105-99-51-R-V-Setting up of District/Sub Divisional Libraries	1589.00	Library Branch
41	P-02-09-2202-03-103-97-51-N-V-Rashtriya Uchchatar Shiksh Abhiyan (RUSA)	6000.00	RUSA Branch
42	P-03-11-2204-51-102-93-51-N-V- Opening of NSS Cell in DHE,Haryana	118.00	NSS Branch
43	P-03-12-2205-51-105-86-51-N-V- Development and Up-gradation of Public Libraries under Central Finance Commission	2700.00	Library Branch
	TOTAL	279258.11	

(Actual Amount received by departments)

Sr. No.	Name of the Scheme	Actual release by FD 2021-22	Scheme Brief/ Concerned Branch
1	P-01-08-4202-04-105-99-51-N-V-Buildings (Public libraries)	2000.00	Library Branch
2	P-01-09-2202-03-001-96-51-R-V- Performance Linked Outlay (PLO) for Department of Higher Education (EDH-PLO-REV)	200.00	PLO
3	P-01-09-2202-03-001-99-96-N-V- Administrative staff -Haryana State Higher Education Council	0.00	Council
4	P-01-09-2202-03-001-99-98-R-V- Administrative staff -Govt. Colleges Administrative Staff Establishment (Field Staff)	12370.00	Salary Scheme
5	P-01-09-2202-03-001-99-99-R-V- Administrative staff -Headquarter Staff Establishment (H.Q)	4367.80	Accounts Branch
6	P-01-09-2202-03-102-86-51-N-V- Establishment of Maharishi Balmiki Sanskrit University, Mundri Kaithal	750.00	UNP Branch
7	P-01-09-2202-03-102-87-51-N-V- Establishment of Chaudhary Ranbir Singh University Jind	500.00	
8	P-01-09-2202-03-102-88-51-N-V- Establishment of Chaudhary Bansilal University Bhiwani	2750.00	
9	P-01-09-2202-03-102-89-51-N-V- Setting up of Dr. B.R. Ambedkar National Law University, Haryana at Sonapat	875.00	
10	P-01-09-2202-03-102-90-51-N-V- Assistance to Indira Gandhi University Meerpur, Rewari	875.00	
11	P-01-09-2202-03-102-92-51-N-V- Setting up of Bhagat Phool Singh Mahila Vishwavidyalaya, Khanpur Kalan (Sonapat)	1125.00	
12	P-01-09-2202-03-102-93-51-N-V- Ch.Devilal University, Sirsa	875.00	

13	P-01-09-2202-03-102-96-51-N-V- Assistance to M.D.U. Rohtak	1000.00	
14	P-01-09-2202-03-102-97-51-N-V- Development of Kurukshetra University, Kurukshetra	1000.00	
15	P-01-09-2202-03-102-98-51-R-V- Assistance to M.D. University, Rohtak.	1250.00	
16	P-01-09-2202-03-102-99-51-R-V- Assistance to Kurukshetra University.	4500.00	
17	P-01-09-2202-03-103-98-51-N-V- Government Colleges	48959.00	Salary Scheme
18	P-01-09-2202-03-103-99-51-R-V- Institutes	54991.00	Salary Scheme
19	P-01-09-2202-03-104-98-51-R-V- Introduction of pension scheme for Non-Govt. aided colleges	5750.00	College VI Branch
20	P-01-09-2202-03-104-99-51-R-V- Grant-in-aid to Non-Government Colleges.	27800.00	College II Branch
21	P-01-09-2202-03-105-87-51-N-V- Educational and Excursion Tour for boy Students	50.00	NPE Branch
22	P-01-09-2202-03-105-89-51-N-V- Setting up an Education City/ EDUSAT in the State of Haryana	1.00	Edusat Branch
23	P-01-09-2202-03-105-90-51-N-V- Sports Activities in Govt. College.	150.00	NPE Branch
24	P-01-09-2202-03-105-92-51-N-V- Human Resource Development of the Teacher and the Taught and the supporting staff in the Govt. Colleges and Head Quarter.	300.00	NPE Branch
25	P-01-09-2202-03-105-93-51-N-V- Setting up of Placement Cell in Govt. Colleges	60.00	NPE Branch
26	P-01-09-2202-03-105-99-51-N-V- Setting up of Women cell at College Level & Directorate level	150.00	NPE Branch
27	P-01-09-2202-03-107-98-51-N-V- Scholarships(Colleges)	150.00	Scholarship Branch
28	P-01-09-2202-03-107-99-51-R-V- Scholarships in Arts Colleges	30.00	

29	P-01-09-2202-03-190-99-51-R-V- Establishment of Gurugram University, Gurugram	625.00	UNP Branch
30	P-01-09-2202-03-789-94-51-N-V- Stipends to all Scheduled Caste Students in Govt. Colleges	4000.00	Scholarship Branch
31	P-01-09-2202-03-789-97-51-N-V- Providing of free Books to Scheduled Caste Students in Govt. Colleges	700.00	
32	P-01-09-4202-01-203-99-51-N-V- College Buildings	13600.00	Works Branch
33	P-01-11-2204-51-102-90-97-N-V- Opening of new NCC Group HQ New NCC Bn/Girls Bn NCC/Mixed Bn NCC -Opening of new Girls BNNCC Unit at Nuh (Mewat)	60.00	NCC Branch
34	P-01-11-2204-51-102-91-51-N-V- Opening of New Girls Bn.N.CC Unit at Hissar	100.00	
35	P-01-11-2204-51-102-98-51-R-V- Expenditure on Annual Cadet Camps.	204.00	
36	P-01-11-2204-51-102-99-51-R-V- Expenditure on National Cadet Corps.	2178.00	
37	P-01-12-2205-51-105-90-51-R-V- Grant in aid to Raja Ram Mohan Rai foundation Calcutta	0.00	Library Branch
38	P-01-12-2205-51-105-91-51-R-V- Grant-in-aid to Gandhi Samark Nidhi	0.00	
39	P-01-12-2205-51-105-92-51-R-V- Grant in aid to Dawarka Dass Libiraries	0.00	
40	P-01-12-2205-51-105-99-51-R-V- Setting up of District/Sub Divisional Libraries	1589.00	
41	P-02-09-2202-03-103-97-51-N-V- Rashtriya Uchchatar Shiksh Abhiyan (RUSA)	0.00	RUSA
42	P-03-11-2204-51-102-93-51-N-V- Opening of NSS Cell in DHE,Haryana	118.00	NSS Branch
43	P-03-12-2205-51-105-86-51-N-V- Development and Up-gradation of Public Libraries under Central Finance Commission	0.00	Library Branch
	TOTAL	196002.80	

(Estimate submitted by the departments from different heads)

Major Head	Budget Estimate 2021-22
2202- General Education	28956500000
2204-Sports And Youth Service	386950000
2205-Art & Culture	177050000
4202-Capital Outlay on Education, Sports, Art and Culture	3000000000
2202-03-001-96-51-R-V	0
Grand Total	32520500000

(Utilization of money by these departments)

Year 2017-18			
Sr. No.	Name of the Scheme	Exp upto 31.03.2018 (Rs. In Lakhs)	Scheme Brief/ Concerned Branch
I	Assistance to Universities		
1	Assistance to Kurukshetra University, Kurukshetra	8200.00	UNP Branch
2	Assistance to Maharshi Dayanand University, Rohtak	6300.00	
3	Assistant to Indira Gandhi University, Meerpur (Rewari)	1800.00	
4	Assistance to Ch. Devi Lal University, Sirsa	4000.00	
5	Assistance to Bhagat Phool Singh Mahila Vishwavidyalaya, Khanpur Kalan (Sonapat)	4601.00	
6	Setting up of Dr. B.R. Ambedkar National Law University, Haryana at Sonapat	2800.00	
7	Establishment of Ch. Ranbir Singh University, Jind	2000.00	
8	Establishment of Ch. Bansi Lal University, Bhiwani	2000.00	
9	Establishment of Gurugram University, Gurugram	200.00	
	Total Assistance to Universities	31901.00	
II	Opening of new Govt. Colleges, Provision of Additional Staff in existing colleges & provision of continuing Govt. Colleges		
1	Opening of new Govt. Colleges and Continue Govt. Colleges and additional staff	42782.69	Salary Scheme
2	Payment to Guest Lecturers and Extension Lectures under Job Oriented Courses	4500.00	Salary Scheme

3	Strengthening of Govt. Colleges and converting them into centres of excellence and introduction of computer education as a subject in Govt. Colleges and other activities	133.97	Coordination Branch
4	Strengthening of Library services in Govt. Colleges	236.00	Coordination Branch
5	Information Technology Computerization in Higher Education	228.06	Coordination Branch
6	Rashtriya Uchchatar Shiksha abhiyan (RUSA) (40% - 60%) (4000+6000)	3455.92	RUSA
	Total Opening of new Govt. Colleges, Provision of Additional Staff in existing colleges & provision of continuing Govt. Colleges	51336.64	
1	G-I-A to Non-Government Colleges	35700.00	College II Branch
2	Pension Scheme for Non-Government Aided Colleges (GIA)	17312.04	College VI Branch
3	Implementation of Recommendation of Haryana Govt. Reform Authority (HGRA) by Education (Higher)	0.00	
4	Grant to Panchyati Raj institutions (PRIs) by education (Higher)	0.00	
III	FACULTY DEVELOPMENT PROGRAMME		
1	Empowerment of Girl Students	92.59	NPE Branch
2	Educational & excursion tour for Girls student	43.17	NPE Branch
3	Placement Cell in Govt. Colleges	102.24	NPE Branch
		238.00	

	Human Resource Development of the Teacher and the Taught and the Supporting Staff in the Government Colleges and the staff at the headquarter in the State of Haryana		
1	Human Resource Development of Teacher/other Staff in Colleges and Officers and other Staff in the Directorate	88.75	NPE Branch
2	Human Resource Development of Students (Earn While You Learn)	121.95	NPE Branch
3	Augmentation of Laboratories	136.12	NPE Branch
4	Assistance for Science Exhibition	45.37	NPE Branch
5	Sports Activities in Govt. Colleges	187.93	NPE Branch
6	Edusat in the State	0.00	Edusat Branch
7	Educational and Excursion Tour for Boys students	42.02	NPE Branch
	Total Faculty Development	622.14	
IV	Scholarships (Colleges)		
1	Merit scholarship to undergraduate Girl students	43.44	Scholarship Branch
2	Haryana State (Meritorious students) Scholarship Scheme	60.20	
3	Scheme for the welfare of grand children of freedom fighters	28.14	
4	Haryana State Meritorious Incentive Scheme for the students who attain merit position in CBSE annual exams	2.36	
5	Scholarships in Arts Colleges (2202-03-107-98-51)	39.96	
	Total Scholarship	174.10	
V	Schemes for SC Students		
1	Providing of free books to Scheduled Caste students	799.97	Scholarship Branch

2	Stipend to all scheduled caste students in Govt. Colleges	4540.90	
	Total for SC students	5340.87	
VI	2204-Sports and Youth Services:-		
1	91-Opening of New Girls Bn. NCC Unit at Hisar	66.06	NCC Branch
2	National Service Scheme (CSS 100%)	32.85	NSS Branch
3	Expenditure on NCC & ACC	1549.66	NCC Branch
4	GIA to Universities under NSS Scheme (CSS 100%)	0.00	NSS Branch
	Total 2204-Sports and Youth Services	1648.57	
VII	CONSTRUCTION/MAINTENANCE WORK OF COLLEGES		
1	Construction of new College/Hostel Building & Maintenance of Govt. Colleges and Hostels	21947.27	Works Branch
	Total Construction/Maintenance work of College	21947.27	
	Total Higher Education	166220.63	
VIII	2205 ART & CULTURE-105 PUBIC LIBRARIES		
1	Public Library/District Library	379.45	Library Branch
2	GIA to Dawarka Dass Libraries	0.17	
3	GIA to Gandhi Samark Nidhi	0.14	
4	GIA to Raja Ram Mohan Rai foundation Calcutta	30.00	
	Total Art and Culture-105-Public Libraries	409.76	
	Grand Total Higher Education (Including Art & Culture)	166630.39	

Year 2018-19			
Sr. No.	Name of the Scheme	Expenditure upto 31.03.2019 (Rs. In Lakhs)	Scheme Brief/ Concerned Branch
I	Assistance to Universities		
1	Assistance to Kurukshetra University, Kurukshetra	9504.51	UNP Branch
2	Assistance to Maharshi Dayanand University, Rohtak	7000.00	
3	Assistance to Indira Gandhi University, Meerpur (Rewari)	2000.00	
4	Assistance to Ch. Devi Lal University, Sirsa	4500.00	
5	Assistance to Bhagat Phool Singh Mahila Vishwavidyalaya, Khanpur Kalan (Sonapat)	5000.00	
6	Setting up of Dr. B.R. Ambedkar National Law University, Haryana at Sonapat	925.00	
7	Establishment of Ch. Ranbir Singh University, Jind	2018.04	
8	Establishment of Ch. Bansi Lal University, Bhiwani	500.00	
9	Establishment of Gurugram University, Gurugram	1400.00	
10	Establishment of Maharishi Balmiki Sanskrit, University, Mundri (Kaithal)	200.00	
	Total Assistance to Universities	33047.55	
II	Opening of new Govt. Colleges, Provision of Additional Staff in existing colleges & provision of continuing Govt. Colleges		
1	Opening of 22 new Govt. Colleges and Continue Govt. Colleges and additional staff	62535.54	Salary Scheme
2	Payment to Guest Lecturers and Extension Lectures under Job Oriented Courses	7010.00	Salary Scheme

3	Strengthening of Govt. Colleges and converting them into centres of excellence and introduction of computer education as a subject in Govt. Colleges and other activities	257.74	Coordination Branch
4	Strengthening of Library services in Govt. Colleges	221.50	Coordination Branch
5	Information Technology Computerization in Higher Education	1417.73	Coordination Branch
6	Rashtriya Uchchatar Shiksha abhiyan (RUSA) (40% - 60%) (3000+4500)	6750.21	RUSA
	Total Opening of new Govt. Colleges, Provision of Additional Staff in existing colleges & provision of continuing Govt. Colleges	78192.72	
1	G-I-A to Non-Government Colleges	37500.00	College II Branch
2	Pension Scheme for Non-Government Aided Colleges (GIA)	13705.37	College VI Branch
III	FACULTY DEVELOPMENT PROGRAMME		
1	Empowerment of Girl Students	105.67	NPE Branch
2	Educational & excursion tour for Girls student	25.38	
3	Placement Cell in Govt. Colleges	79.82	Coordination Branch
	Human Resource Development of the Teacher and the Taught and the Supporting Staff in the Government Colleges and the staff at the headquarter in the State of Haryana	210.87	
1	Human Resource Development of Teacher/other Staff in Colleges and Officers and other Staff in the Directorate	86.72	NPE Branch
2	Human Resource Development of Students (Earn While You Learn)	91.94	
3	Augmentation of Laboratories	177.86	
4	Assistance for Science Exhibition	44.46	
5	Sports Activities in Govt. Colleges	179.14	

6	Edusat in the State	0.00	Edusat Branch
7	Educational and Excursion Tour for Boys students	40.69	NPE Branch
	Total Faculty Development	620.81	
IV	Scholarships (Colleges)		
1	Merit scholarship to undergraduate Girl students	32.46	Scholarship Branch
2	Haryana State (Meritorious students) Scholarship Scheme	39.41	Scholarship Branch
3	Scheme for the welfare of grand children of freedom fighters	23.18	Scholarship Branch
4	Haryana State Meritorious Incentive Scheme for the students who attain merit position in CBSE annual exams	9.27	Scholarship Branch
5	Scholarships in Arts Colleges (2202-03-107-99-51)	16.16	Scholarship Branch
	Total Scholarship	120.48	
V	Schemes for SC Students		
1	Providing of free books to Scheduled Caste students	749.80	Scholarship Branch
2	Stipend to all scheduled caste students in Govt. Colleges	4429.07	Scholarship Branch
	Total for SC students	5178.87	
VI	2204-Sports and Youth Services:-		
1	91-Opening of New Girls Bn. NCC Unit at Hisar	48.54	NCC Branch
2	90-97-Opening of New Girls Bn. NCC Unit at Nuh (Mewat)	3.88	NCC Branch
3	National Service Scheme (CSS 100%)	40.75	NSS Branch
4	Expenditure on NCC & ACC	1614.59	NCC Branch
	Total 2204-Sports and Youth Services	1707.76	

VII	CONSTRUCTION/MAINTENANCE WORK OF COLLEGES		
1	Construction of new College/Hostel Building	18027.94	Works Branch
2	Maintenance of Govt. Colleges and Hostels	197.41	Works Branch
	Total Construction/Maintenance work of College	18225.35	
	Total Higher Education	188509.78	
VIII	2205 ART & CULTURE-105 PUBIC LIBRARIES		
1	Public Library/District Library	421.27	Library branch
2	GIA to Dawarka Dass Libraries	0.00	
3	GIA to Gandhi Samark Nidhi	0.00	
4	GIA to Raja Ram Mohan Rai foundation Calcutta	0.00	
	Total Art and Culture-105-Public Libraries	421.27	
	Grand Total Higher Education (Including Art & Culture)	188931.05	

Year 2019-20			
Sr. No.	Name of the Scheme	Expenditure till 31.03.2020 (Rs. In Lakhs)	Scheme Brief/ Concerned Branch
1	P-01-09-2202-03-001-96-51-R-V- Performance Linked Outlay (PLO) for Department of Higher Education (EDH-PLO-REV)	0.00	PLO
2	P-01-09-2202-03-001-99-97-N-V- Administrative staff -Information Technology	1688.09	Coordination branch
3	P-01-09-2202-03-001-99-98-R-V- Administrative staff -Govt. Colleges Administrative Staff Establishment (Field Staff)	7352.83	Salary Scheme
4	P-01-09-2202-03-001-99-99-R-V- Administrative staff -Headquarter Staff Establishment (H.Q)	2059.49	Accounts Branch
5	P-01-09-2202-03-001-99-96-N-V- Haryana State Higher Education Council	0.00	Council
5	P-01-09-2202-03-102-86-51-N-V- Establishment of Maharishi Balmiki Sanskrit University, Mundri Kaithal	500.00	UNP Branch
6	P-01-09-2202-03-102-87-51-N-V- Establishment of Chaudhary Ranbir Singh University Jind	2500.00	
7	P-01-09-2202-03-102-88-51-N-V- Establishment of Chaudhary Bansi Lal University Bhiwani	5100.00	
8	P-01-09-2202-03-102-89-51-N-V- Setting up of Dr. B.R. Ambedkar National Law University, Haryana at Sonapat	3200.00	
9	P-01-09-2202-03-102-90-51-N-V- Assistance to Indira Gandhi University Meerpur, Rewari	2200.00	
10	P-01-09-2202-03-102-92-51-N-V- Setting up of Bhagat Phool Singh Mahila Vishwavidyalya, Khanpur Kalan (Sonapat)	8400.00	
11	P-01-09-2202-03-102-93-51-N-V- Ch.Devilal University, Sirsa	4900.00	
12	P-01-09-2202-03-102-96-51-N-V- Assistance to M.D.U. Rohtak	5300.00	

13	P-01-09-2202-03-102-97-51-N-V- Development of Kurukshetra University, Kurukshetra	3800.00	
14	P-01-09-2202-03-102-98-51-R-V- Assistance to M.D. University, Rohtak.	5200.00	
15	P-01-09-2202-03-102-99-51-R-V- Assistance to Kurukshetra University.	12500.00	
28	P-01-09-2202-03-190-99-51-R-V- Establishment of Gurugram University, Gurugram	4000.00	
16	P-01-09-2202-03-103-98-51-N-V- Government Colleges	29671.90	Salary Scheme
17	P-01-09-2202-03-103-99-51-R-V- Institutes	41400.27	Salary Scheme
18	P-01-09-2202-03-104-98-51-R-V- Introduction of pension scheme for Non- Govt. aided colleges	19000.00	College VI Branch
19	P-01-09-2202-03-104-99-51-R-V- Grant-in- aid to Non-Government Colleges.	49000.00	College II Branch
20	P-01-09-2202-03-105-87-51-N-V- Educational and Excursion Tour for boy Students	27.04	NPE Branch
21	P-01-09-2202-03-105-89-51-N-V- Setting up an Education City/ EDUSAT in the State of Haryana	0.00	Edusat Branch
22	P-01-09-2202-03-105-90-51-N-V- Sports Activities in Govt. College.	141.69	NPE Branch
23	P-01-09-2202-03-105-92-51-N-V- Human Resource Development of the Teacher and the Taught and the supporting staff in the Govt. Colleges and Head Quarter.	350.83	NPE Branch
24	P-01-09-2202-03-105-93-51-N-V- Setting up of Placement Cell in Govt. Colleges	80.39	NPE Branch
25	P-01-09-2202-03-105-99-51-N-V- Setting up of Women cell at College Level & Directorate level	152.98	NPE Branch
26	P-01-09-2202-03-107-98-51-N-V- Scholarships(Colleges)	100.31	Scholarship Branch
27	P-01-09-2202-03-107-99-51-R-V- Scholarships in Arts Colleges	13.97	Scholarship Branch

29	P-01-09-2202-03-789-94-51-N-V- Stipends to all Scheduled Caste Students in Govt. Colleges	4480.34	Scholarship Branch
30	P-01-09-2202-03-789-97-51-N-V- Providing of free Books to Scheduled Caste Students in Govt. Colleges	798.48	Scholarship Branch
31	P-01-11-2204-51-102-89-51-R-V- Performance Linked Outlay (PLO) of EDH- Education(Higher) (EDH-PLO-REV)	0.00	PLO
32	P-01-11-2204-51-102-90-97-N-V- Opening of new NCC Group HQ New NCC Bn/Girls Bn NCC/Mixed Bn NCC -Opening of new Girls BNNCC Unit at Nuh (Mewat)	40.37	NCC Branch
33	P-01-11-2204-51-102-91-51-N-V- Opening of New Girls Bn.N.CC Unit at Hissar	65.99	NCC Branch
34	P-01-11-2204-51-102-98-51-R-V- Expenditure on Annual Cadet Camps.	127.88	NCC Branch
35	P-01-11-2204-51-102-99-51-R-V- Expenditure on National Cadet Corps.	1583.30	NCC Branch
36	P-01-12-2205-51-105-90-51-R-V- Grant in aid to Raja Ram Mohan Rai foundation Calcutta	0.00	Library Branch
37	P-01-12-2205-51-105-91-51-R-V- Grant-in-aid to Gandhi Samark Nidhi	0.00	Library Branch
38	P-01-12-2205-51-105-92-51-R-V-Grant in aid to Dawarka Dass Libiraries	0.00	Library Branch
39	P-01-12-2205-51-105-99-51-R-V-Setting up of District/Sub Divisional Libraries	447.81	Library Branch
40	P-02-09-2202-03-103-97-51-N-V-Rashtriya Uchchatar Shiksh Abhiyan (RUSA)	7418.27	RUSA
41	P-03-11-2204-51-102-93-51-N-V- Opening of NSS Cell in DHE,Haryana	43.55	NSS Branch
42	P-01-08-4202-01-203-99-51-N-V-College Buildings	14917.78	Works Branch
	TOTAL	238563.56	

Year (2020-21)			
Sr. No.	Name of the Scheme	Expenditure 31.03.2021 (Rs. Lakhs)	Scheme Brief/ Concerned Branch
1	P-01-08-4202-04-105-99-51-N-V- Buildings (Public libraries)	1760.57	Library Branch
2	P-01-09-2202-03-001-96-51-R-V- Performance Linked Outlay (PLO) for Department of Higher Education (EDH-PLO-REV)	0.00	PLO
2	P-01-09-2202-03-001-99-98-R-V- Administrative staff -Govt. Colleges Administrative Staff Establishment (Field Staff)	10333.41	Salary Scheme
3	P-01-09-2202-03-001-99-99-R-V- Administrative staff -Headquarter Staff Establishment (H.Q)	3074.50	Accounts Branch
4	P-01-09-2202-03-001-99-96-N-V- Haryana State Higher Education Council	210.00	Council
5	P-01-09-2202-03-102-86-51-N-V- Establishment of Maharishi Balmiki Sanskrit Univerisity, Mundri Kaithal	3174.11	UNP Branch
6	P-01-09-2202-03-102-87-51-N-V- Establishment of Chaudhary Ranbir Singh University Jind	0.00	
7	P-01-09-2202-03-102-88-51-N-V- Establishment of Chaudhary Bansi Lal University Bhiwani	500.00	
8	P-01-09-2202-03-102-89-51-N-V- Setting up of Dr. B.R. Ambedkar National Law University, Haryana at Sonapat	0.00	
9	P-01-09-2202-03-102-90-51-N-V- Assistance to Indira Gandhi University Meerpur, Rewari	660.00	
10	P-01-09-2202-03-102-92-51-N-V- Setting up of Bhagat Phool Singh Mahila Vishwavidyalya, Khanpur Kalan (Sonapat)	2000.00	
11	P-01-09-2202-03-102-93-51-N-V- Ch.Devilal University, Sirsa	1000.00	

12	P-01-09-2202-03-102-96-51-N-V- Assistance to M.D.U. Rohtak	1000.00	
13	P-01-09-2202-03-102-97-51-N-V- Development of Kurukshetra University, Kurukshetra	4000.00	
14	P-01-09-2202-03-102-98-51-R-V- Assistance to M.D. University, Rohtak.	5000.00	
15	P-01-09-2202-03-102-99-51-R-V- Assistance to Kurukshetra University.	17150.00	
16	P-01-09-2202-03-190-99-51-R-V- Establishment of Gurugram University, Gurugram	0.00	
17	P-01-09-2202-03-103-98-51-N-V- Government Colleges	35313.87	Salary Scheme
18	P-01-09-2202-03-103-99-51-R-V- Institutes	39043.80	Salary Scheme
19	P-01-09-2202-03-104-98-51-R-V- Introduction of pension scheme for Non-Govt. aided colleges	22097.05	College VI Branch
20	P-01-09-2202-03-104-99-51-R-V- Grant-in-aid to Non-Government Colleges.	45000.00	College II Branch
21	P-01-09-2202-03-105-87-51-N-V- Educational and Excursion Tour for boy Students	13.31	NPE Branch
22	P-01-09-2202-03-105-89-51-N-V- Setting up an Education City/ EDUSAT in the State of Haryana	0.00	Edusat Branch
23	P-01-09-2202-03-105-90-51-N-V-Sports Activities in Govt. College.	100.88	NPE Branch
24	P-01-09-2202-03-105-92-51-N-V- Human Resource Development of the Teacher and the Taught and the supporting staff in the Govt. Colleges and Head Quarter.	214.06	NPE Branch
25	P-01-09-2202-03-105-93-51-N-V- Setting up of Placement Cell in Govt. Colleges	0.59	NPE Branch
26	P-01-09-2202-03-105-99-51-N-V- Setting up of Women cell at College Level & Directorate level	98.87	NPE Branch

27	P-01-09-2202-03-107-98-51-N-V- Scholarships(Colleges)	95.00	Scholarship Branch
28	P-01-09-2202-03-107-99-51-R-V- Scholarships in Arts Colleges	22.97	
29	P-01-09-2202-03-789-94-51-N-V- Stipends to all Scheduled Caste Students in Govt. Colleges	2000.00	
30	P-01-09-2202-03-789-97-51-N-V- Providing of free Books to Scheduled Caste Students in Govt. Colleges	270.00	
31	P-01-11-2204-51-102-90-97-N-V- Opening of new NCC Group HQ New NCC Bn/Girls Bn NCC/Mixed Bn NCC -Opening of new Girls BNNCC Unit at Nuh (Mewat)	25.44	NCC Branch
32	P-01-11-2204-51-102-91-51-N-V- Opening of New Girls Bn.N.CC Unit at Hissar	56.24	
33	P-01-11-2204-51-102-98-51-R-V- Expenditure on Annual Cadet Camps.	46.67	
34	P-01-11-2204-51-102-99-51-R-V- Expenditure on National Cadet Corps.	1479.83	
35	P-01-12-2205-51-105-90-51-R-V- Grant in aid to Raja Ram Mohan Rai foundation Calcutta	30.00	Library Branch
36	P-01-12-2205-51-105-91-51-R-V- Grant-in-aid to Gandhi Samark Nidhi	0.14	
37	P-01-12-2205-51-105-92-51-R-V- Grant in aid to Dawarka Dass Libiraries	0.17	
38	P-01-12-2205-51-105-99-51-R-V- Setting up of District/Sub Divisional Libraries	1303.64	
39	P-02-09-2202-03-103-97-51-N-V- Rashtriya Uchchatar Shiksh Abhiyan (RUSA)	1825.01	RUSA
40	P-03-11-2204-51-102-93-51-N-V- Opening of NSS Cell in DHE,Haryana	36.84	NSS Branch
41	P-01-08-4202-01-203-99-51-N-V-College Buildings	15422.38	Works Branch
	TOTAL	214359.35	

BRIEF NOTE

SCHOLARSHIP SCHEMES WITH EXPENDITURE.

1. **CONSOLIDATED STIPEND SCHEME FOR THE WELFARE OF SCHEDULED CASTE STUDENTS PURSUING HIGHER EDUCATION IN GOVT. COLLEGES OF HARYANA.**

The scheme was introduced by the Govt. of Haryana in the year 2008-09. Under this scheme a stipend of Rs. 1000/- P.M for twelve months and an additional amount of Rs. 50.0/- P.M for twelve months to those S.C Students who are availing hostel facility has been given through electronic transaction . The Nodal Officer and staff will be paid honorarium in a year maximum of Rs. 4000/- and 2000/- respectively. The scheme covers only the students in Govt. College of Haryana.

Process of payment: The amount of stipend shall be transferred through PFMS by Head Quarter in two half yearly installments of Rs. 6000/- each in the first week of September 2020 and January 2021. The Principals of the Colleges will forward the verified data of the students on ERP and send it to the Headquarter, thereafter the amount will transferred to the beneficiary in aadhaar link bank account through PFMS.

Estimate of Scheme Yearly Expenditure: 45 Crore

2. **PROVIDING BOOKS TO SC STUDENTS OF GOVT. COLLEGES.**

In the year 2008-09 the Govt. of Haryana introduced this scheme for the welfare of SC students. Under this scheme an amount of Rs. 2000/- P.A. for purchasing books, is given to the deserving SC students. The payment has been made through electronic transaction. The scheme covers only the students in Govt. College of Haryana.

Process of payment: The amount of books shall be transferred through PFMS by Head Quarter in yearly installment of Rs. 2000/- in September 2020. The Principals of the Colleges will forward the verified data of the students on ERP and send it to the Headquarter, thereafter the amount will transferred to the beneficiary in aadhaar link bank account through PFMS.

Estimate of Scheme Yearly Expenditure: 8 Crore

3. **A SCHEME INTRODUCED BY THE HARYANA GOVT. FOR MERIT SCHOLARSHIP TO UNDER GRADUATE GIRL STUDENTS**

The State Government introduced this Scheme on plan side during the financial year 2005-06. The main objective of the scheme is to enable meritorious girl students of Haryana to pursue higher education. It has been instituted in order to attain the national goal in making all our efforts to provide good education and bringing women in the mainstream of the society. The 10 topper girl students who after passing 10+2 class with at least 60% marks are studying in any Govt. institution pursuing general degree courses are awarded under the scheme. The amount of the scholarship awarded has been Rs. 3000/- per college per student annually. This scheme is renewed upto TDC III.

Estimate of Scheme Yearly Expenditure: 50 Lacs.

4. HARYANA STATE (MERITORIOUS INCENTIVE SCHEME) SCHOLARSHIP SCHEME

The State Government has introduced a scheme on plan side during the financial year 2005-06. The main objective of the scheme is to encourage excellence in academics and overall development of the students. Under the scheme the male students (general category), female students (general category) and both male and female students (S.C. category) are given fixed annual scholarship based on their position/performance in Annual University Examination, in both graduate and post graduate classes at college level. The students who stand first in the Merit have been given Rs. 5000/- p.a., Second Rs. 3000/- p.a. Third 2000/- p.a. The scheme is only for Govt. Colleges.

Estimate of Scheme Yearly Expenditure: 60 Lacs.

5. HARYANA STATE MERITORIOUS INCENTIVE SCHEME FOR THE STUDENTS WHO ATTAIN MERIT POSITION IN CBSE ANNUAL EXAMS.

The objective of the Scheme is to encourage the Meritorious Students who attain Top position in CBSE annual exams, by giving them a substantial amount as a motivating incentive. It has been instituted by Govt. of Haryana in order to encourage excellence in academics and overall development of the students. Under this Scheme two students (one boy & one girl student) are given annual Incentive based on their Merit position/performance in Haryana State in annual examination of 10th and 12th of CBSE every year. Under this scheme the toppers (1 Girl and 1 Boy) of 10th and 12th are awarded the actual fees paid by him /her upto Rs. 25000/- and Rs. 1,00,000/- p.a. respectively. It is also a renewal scheme.

Estimate of Scheme Yearly Expenditure: 10 lacs.

6. STIPEND SCHEME FOR THE WELFARE OF GRAND CHILDREN OF FREEDOM FIGHTERS.

In this scheme Rs.2000/- P.A. for books and a stipend of Rs. 1000/- per month for twelve months are given to all such students. This scheme covers the students of Govt./ Non-Govt. Aided Colleges of Haryana.

Process of payment: The payment will be made by the electronic transaction. The Principal of the concerned institution Govt. / Aided College will be responsible for opening of Bank account of such students in a Nationalized Bank which is having a provision of electronic transaction. The Directorate will transfer the amount online to the Govt. College and through EPS to aided colleges. Principal will transfer the amount into the Bank accounts of the eligible students and provide the APR immediately to the Directorate.

Estimate of Scheme Yearly Expenditure: 5 Lacs

7. STATE MERIT SCHOLARSHIP

The Govt of Haryana has introduced this scheme to motivate the meritorious students of Haryana. This scheme provides an award to the students of Govt./

Non-Govt. Colleges on the basis of Board/University merit. Detail of Rate of scholarship is as under:-

At Graduate level	300/- per month for the whole year
At Postgraduate level	450/- per month for the whole year

This scheme has benefited 500 students on the basis of 10+2 examination and 205 students on the basis of TDC-III university examination. This is a renewal scheme.

Estimate of Scheme Yearly Expenditure: 30 Lacs

8. LOWER INCOME GROUP (NON-PLAN)

This scheme was formulated by the state Govt with the aim of reaching out to the economically weaker sections of the society i.e. low income group students who without the financial support provided by the Government would not be in a position to pursue higher studies. The students whose parents/guardian's annual income limit is Rs. 12,000/- or less than it are covered in this scheme. Under this scheme a stipend of Rs. 27/- P.M., Tuition Fees, Exam Fees and other funds is given to the students.

Estimate of Scheme Yearly Expenditure: Nil

**(Reasons for variations, if any, between the actual of the
past four years and the current estimates)**

Year	Budget	Reasons for variations
2017-18	180133.03	No reason
2018-19	219556.00	Due to 7 th pay commission arrear of govt colleges Teaching Staff 2019-20
2019-20	248221.40	Due to 7 th pay commission arrear of Universities Staff 2019-20
2020-21	231875.31	No additional Demand of arrear
2021-22	279258.11	Due to Opening of 15 New Govt Colleges

**Criteria for the selection of Assistant Professor in the
Govt. Aided Private Colleges in the State of Haryana.**

Criteria Distribution	Marks Distribution
(A) Academic Record	50 marks
(B) Assessment of Domain Knowledge & Teaching Experience	37.5 marks
(C) Interview Performance	12.5 marks
	Total = 100 marks

(A) Academic Record

I Matriculation (Max 5 Marks)

75% and above
(0.25 marks for each percent of marks)

II 10+2 (Max 5 Marks)

75% and above
(0.25 marks for each percent of marks)

III Bachelor Degree (Max 5 Marks)

61% and above up to 90%
(0.17 marks for each percent of marks)

IV Graduation with Honours 60% and above (Max 5 marks)

V Master Degree (Max 15 Marks)

56% and above
(0.40 marks for each percent of marks)

VI NET/JRF+Ph.D./D.Phil 10 Marks

VII Merits (Max 05 marks)

Gold Medal at PG Level Stood 1 st in the State/Central University	Gold Medal at UG Level Stood 1 st in the State/Central University	Topper in Board Examination at 10+2 Level(State board/ICSE/CBSE)
(5 Marks)	(5 Marks)	(5 Marks)

(B) Assessment of Domain Knowledge & Teaching Experience (37.5 Marks).

I Publications (Maximum 8 Marks)

a)	Subject Books (ISSN/ISBN)	03 Marks for each book
b)	Research paper in referred international journal (ISSN/ISBN) with impact factor	03 marks for each publication (as per impact factor)
c)	Research paper in referred national journal (ISSN/ISBN) with impact factor	02 marks for each publication (as per impact factor)

II Research Performance (Max 07 Marks)

	Research paper presented in:	Marks
a)	International Seminar	03 marks for each paper Max. of 2 papers
b)	National Seminar	01 marks for each paper Max. of 7 papers

III Co-curricular Activities (Max 7.5 Marks)

a)	Debates/Declamation/Quiz/Poetic/Recitation /Literary/Fine Arts/Culture etc.	01 marks for each state level position 02 marks for each national level position
b)	N.C.C. (C. Certificate) N.C.C. (B. Certificate)	02 marks 01 marks
c)	NSS Certificate National Level	01 marks

IV Sports (Max 05 Marks)

a)	Position at International Level	5 Marks
b)	Position at National Level	1 st Position-4marks, 2 nd Position-3 marks, 3 rd Position-2 marks
c)	Graded Position at Inter-University Level	1 st Position-3marks, 2 nd Position-2 marks, 3 rd Position-1 marks

Certificate of gradation from Sports Department of state Govt. is required in support of above mentioned claims.

V Teaching Experience (Max 10 Marks)

01 Marks for each academic year, (0.5 marks for each semester)

C Interview (12.5 Marks)

- | | | |
|-------|--|--------------------|
| (i) | Subject knowledge including presentation of 4 to 5 minutes duration on a given topic & concept clarity | 4 marks |
| (ii) | Communication skills & ICT knowledge | 3.5 marks +2 marks |
| (iii) | Overall Personality | 3 marks |

Notes:

- i) UGC/State Government Rules/instructions and relevant service rules will be followed in the recruitment process.
- ii) Weightage for only one highest certificate of value will be considered for determining the overall merit. Sports certificates must be of a discipline and tournament recognized by the Sports Department, Department of Haryana and Association of Indian Universities.
- iii) Teaching experience may be considered only of those candidates who have taught the concerned subject (Arts/Sc./Com./B.Ed.) after acquiring the eligibility qualifications.
- iv) For Assistant Professors appointed in B.Ed. colleges, equal weightage is to be given to percentage in M.A./M.Sc./M.Com and M.Ed.
- v) For SC candidates appearing in SC specific interview, the eligibility would be 50%. However, weightage shall be given on acquiring marks as per as the above criteria.

**Criteria for the selection of Principals in the Govt. Aided
Private Colleges in the State of Haryana.**

Criteria Distribution**Marks Distribution**

- | | |
|---|---------------------|
| (A) Academic Background | (20 marks) |
| (B) Assessment of Teaching Experience and managerial skills | (35 marks) |
| (C) Research Performance based on API Score & Quality of Publication | (32.5 marks) |
| (D) Interview Performance | (12.5 marks) |

Total = 100 marks

Sr. No.	A) Academic Record	Maximum 20 marks
I.	Essential eligibility qualification 55% marks at P.G. level with Ph.D. (For SC candidates 50% marks at P.G. level with Ph.D.)	0 mark
II.	55%	0 marks
III.	56% and above	0.3 marks for each percentage maximum 10 marks) shall be awarded.
(A)	Good Academic Record	Maximum Marks 10
I.	The candidate with consisting good academic record i.e. throughout 75% and above marks in all examination i.e. 10th, prep. Or+2, B.A.	10 Marks
II.	75% and above marks in two of the lower examination i.e. B.A., prep. Or+2, Matric	06 Marks
III.	75% and above marks in one of the lower examination i.e. B.A., prep. Or+2, Matric	03 marks
(B)	Assessment of Teaching Experience and managerial skills	Maximum 35 marks*
I.	15 years experience being essential qualification	0 mark
II.	Above 15 years experience	01 marks for each year to the maximum of 10 marks.

III.	NCC(ANO)	01 marks for each academic session to the maximum of 2 marks
IV.	NSS (Programme Officer)	01 marks for each academic session to the maximum of 2 marks.
V.	Controller of Exams	01 marks for each academic session to the maximum of 2 marks.
VI.	Hostel Warden/Supdt.	01 marks for each academic session to the maximum of 2 marks.
VII.	Bursar	01 marks for each academic session to the maximum of 2 marks.
VIII.	Incharge Time Table	01 marks for each academic session to the maximum of 2 marks.
IX.	Incharge Women Cell	01 marks for each academic session to the maximum of 2 marks.
X.	Incharge SC/ST Committee	01 marks for each academic to the session to the maximum of 2 marks.
XI.	Incharge Placement Cell/E.W.Y.L. Committee	01 marks for each academic session to the maximum of 2 marks.
XII.	Editor in Chief College Magazine/Convenor prospectus committee	01 marks for each academic session to the maximum of 2 marks.
XIII.	Incharge culture affairs	01 marks for each academic session to the maximum of 2 marks.
XIV.	Incharge Sports/Games	01 marks for each academic session to the maximum of 2 marks.
XV.	Member Advisory Council	01 marks for each academic session to the maximum of 2 marks.
XVI.	Incharge Discipline Committee	01 marks for each academic session to the maximum of 2 marks.
XVII.	Convenor NAAC/UGC/IQAC	01 marks for each academic session to the maximum of 2 marks.
XVIII.	Staff representative to local Governing Body/VC Nominee on college governing body.	01 marks for each academic session to the maximum of 2 marks.
XIX.	Convenor purchase and disposal committee.	01 marks for each academic session to the maximum of 2 marks.

XX.	Convenor construction committee	01 marks for each academic session to the maximum of 2 marks.
XXI.	Coordinator/Organising Secy. of International/ National/State level Seminar/Conferneces/Functions/ Events	01 marks for each academic session to the maximum of 2 marks.
XXII.	Member/office bearer of various statutory bodies of the universities.	01 marks for each term maximum of 2 marks.
XXIII.	University works incharge	01 marks for each academic session to the maximum of 2 marks.
(C)	Research Performance	Maximum 32.5 Marks
I.	Consolidated API points from Category 3 upto 400 points, no marks will be given. Points more than 400 will be assigned 1 marks for each 10 API points upto a maximum of 32.5 marks. The API Score table for the Principal will be as per UGC norms.	
	(d) Interview	12.5 Marks**
I.	Knowledge of service and Financial Rules, ICT Tools	4 Marks
II.	Decision Making, Leadership & Communication skills	4.5 Marks
III.	Overall personality	04 Marks
	Total	100 Marks

* Only one benefit will be allowed in one academic session in respect of B. The in-charge/convenor will be given mark/marks allotted to the concerned committee. The member of the committees, wherever member has not been mentioned in the above list of committees, will also be allowed 0.25 marks for each membership upto a maximum of 1 marks in total for each academic session. It is further clarified that if a person repeats to be the convenor/member of a specific committee for a number of years, the maximum years for each committee should be considered upto 2 years only.

** Performance in interviews shall also be assessed in terms of knowledge of service and Financial Rules, Decision marking, Leadership, Communication skills & using ICT tools in teaching etc. apart from the Academic achievements and overall personality. Each member of the selection committee will assess the candidates and will assign marks individually in all the three categories

mentioned at D above. Out of marks allotted to each category and average of marks awarded by all the members of the selection committee will be added to the credit of candidates for selection.

Notes:

- i) UGC instructions and relevant service rules will be followed in the recruitment process.
- ii) Teaching experience may be considered only of those candidates who have taught the concerned subject (Arts/Sc./Com/B.Ed.) after acquiring the eligibility qualifications.
- iii) For Principals to be appointed in B.Ed. colleges, equal weightage is to be given to percentage in M.A./M.Sc./M.Com and M.Ed.
- iv) For SC candidates the weightage of marks shall be given at par on acquiring marks as per the above criteria.

THE SPOT VISIT/INSPECTION OF GOVERNMENT GIRLS COLLEGE IN SECTOR-12, SONEPAT BY THE COMMITTEE.

The Committee visited newly under –construction Government Girls College Sector-12, Sonapat and inspected the work College Building. The total expenditure of this College building will be Rs. 1965.85 Lac and it is spread in about 10.98 Acres land. S.E. PWD (B&R), Sonapat assured that the construction work of Government Girls College Sector-12, Sonapat will be completed upto 31st January, 2022. The Chairperson of the Committee (Smt. Seema Trikha, MLA) recommended that a Girls Hostel and a play ground should be made available for girls' students. The concerned officers told that the if land is available then they are ready to construct Girls Hostel and play ground there. The Committee directed Deputy Commissioner, Sonapat and S.E. PWD (B&R), Sonapat that they should make efforts for the land for Girls Hostel and play ground & inform the Committee accordingly action taken thereon.

THE SPOT VISIT/INSPECTION AND DISCUSSION WITH DIRECTED, HIGHER EDUCATION & VICE CHANCELLOR, BHAGAT PHOOL SINGH MAHILA VISHWAVIDYALAYA, SONEPAT.

The Committee visited/meeting with the Director, Higher Education, Vice Chancellor and Registrar, Bhagat Phool Singh Mahila Vishwavidyalaya, Khanpur Kalan, Sonapat. The Vice Chancellor told that there is total number of girls students are 5500 in this University and six more colleges are affiliated with our University. The matter of teacher's salary was also discussed in meeting then the Director, Higher Education assured that the matter of teacher's salary will be solved. The Chairperson of the Committee pointed out the shortage of teaching staff in Bhagat Phool Singh Mahila Vishwavidyalaya, Khanpur Kalan, Sonapat and its concerned Colleges. The Director, Higher Education assured the Committee that this matter also will be checked & solved. After that the Chairperson of the Committee asked the Vice Chancellor about the placement of the students who have completed their studies from this Vishwavidyalaya and also desired that the record in this regarding should be sent to the Committee. The Committee remembered Amar Shaheed Bhagat Phool Singh for his contribution toward uplifting of Girls education in society. The Chairperson of the Committee wished that Bhagat Phool Singh Mahila Vishwavidyalaya, Khanpur Kalan, Sonapat may be one of the significant University in India.

Higher Education Department

Observations/Recommendations of the Committee

- 1) During the course of oral examination the Committee observed that the Girls students are facing problems in reaching their Universities/Colleges and come back to home. There is great problem for rural area Girls students. The Committee discussed about the Government policy under which free traveling facilities to be provided to Girls Students in the State within 17 Districts in Haryana. The representatives of the concerned Departments as Principal Secretary, Higher Education Department, Principal Secretary, Transport Department and the Director, Transport Department of Haryana attended in oral examination of the Committee.

Therefore, the Committee strongly recommended that the free traveling facilities must be provided to the Girls students who are studying in Colleges and Universities in the State. The Committee also directed the Higher Education Department that the possible arrangements should be made to provide free traveling facilities for all the studying girls students in the Colleges and Universities not only in the 17 Districts but also in the whole state. The Chairperson of the Committee directed that there should be some coordination at local level in which Deputy Commissioner, District General Manager, Haryana Roadways including all Government College Principals.

- 2) The Committee discussed with the Higher Education Department in details about the large number of vacant posts of Principals and Assistants Professors in Universities and Government Colleges. The Committee found that in 107 Government Colleges have not their own regular Principals out of 172 Colleges. During the oral examination the Committee observed that the above 2500 posts of Assistant Professors are lying vacant in the Government Colleges. There is great shortage of non-teaching staff also in the Universities and Government Colleges.

The Education Committee recommended that the Higher Education Department must take necessary steps to fill the number of vacant posts of Principals, Assistants Professors and non-teaching staff in Universities and Government Colleges.

- 3) During the oral examination of the Higher Education Department the Committee pointed out that there is a variation in the Stipends which is to be given to the Scheduled Caste Students in the Government Colleges. The Principal Secretary, Higher Education Department admitted that there is backlog at least 20 Carore rupees in Stipend of Scheduled Casts for the Government Colleges.

The Committee recommended that this matter is concerned with poor students so the stipend should be given on time. The backlog in Stipend of Scheduled Caste Students should be completed without any further delay and submit the action taken report to the committee.

- 4) The Committee observed that the construction work of the Government College Buildings are pending in the state and this matter was discussed with Principal Secretary, Higher Education Department and Additional Chief Secretary, PWD (B & R) during the oral examination of the Committee.

The Committee recommended that the construction work of the Government College Buildings should be completed within specific time. The monitoring Committee may be being constituted to check regularly construction work of the Government College Buildings in which the representatives of Higher Education Department PWD (B & R) Department.

- 5) The Committee visited newly under –construction Government Girls College Sector-12, Sonapat and inspected the construction work of College Building. During the visit of the Committee the matter of Hostel and a play ground for the Girls students was discussed.

The Chairperson of the Committee recommended that a Hostel and a play ground should be available for girls' students. The Committee directed Deputy Commissioner, Sonapat and S.E. PWD (B&R), Sonapat that they should make efforts to arrange land for Girls Hostel and play ground & inform the Committee accordingly about the availability of land action taken thereon.

SCHOOL EDUCATION DEPARTMENT

The Committee discussed its scope and functions and framed the following questionnaires:-

1. How many Government Model Sanskriti Schools are in the State at present? What is the criterion to open Model Sanskriti Schools? Give District-wise details thereof?
2. How many Government Model Sanskriti Schools will be opened during the current financial year by the School Education Department? Give the District-wise details.
3. What is the total budget expenditure of Computer Literacy and Studies for the last five years in the Government Schools? Have any fruitful result gained in this regard to improve the strength of the students?
4. How many lap top provided to the students during the last five years in the Haryana Government Schools and what is the criterion to provide the lap top to the students? Have any irregularities come into notice to the Department?
5. How many posts have been lying vacant in the Government Schools categorically (at Senior Secondary level/ High School level and Primary level)? Give the District-wise details.
6. What is the purpose to give assistance to non-Government Senior Secondary Schools? How much budget expenditure allotted during the last two years?
7. What is mode of teaching in the Government Schools (Senior Secondary Schools, High Schools and Primary Schools) in the state during the period of covid-19 pandemic?
8. What is the position of mid-day meal in the Government Schools? Whether the mid-day meal is being provided to student during the period of covid-19 pandemic days?
9. What are benefits of Edu-set System in the Government Senior Secondary Schools? What is the latest position of this project? Is it successful or not?
10. What is the criteria being adopted by Haryana Government for giving scholarship to poor students in the Government Schools (Senior Secondary Schools, High Schools and Primary Schools) in the state? How much scholarship is being given by the Haryana Government to poor students in the Schools?
11. How many plants have been planted in the Government Schools (Senior Secondary Schools, High Schools and Primary Schools) in the current year to promote greenery?

REPLIES OF EDUCATION DEPARTMENT

Sr. No.	Questionnaire	Reply of the Department
1	<p>How many Government Model Sanskriti Schools are in the State at present? What is the criteria to open Model Sanskriti Schools? Given District-wise details thereof?</p>	<p>Presently there are 137 Government Model Sanskriti Senior Secondary Schools and 1418 Government Model Sanskriti Primary Schools (GMSPS) in the State.</p> <p>District Education Officers were requested to send the proposal of two schools from each Block, after reviewing all the perspectives regarding the location, strength, approachability, accessibility, annual results, school average score etc. or on the recommendations of the Public representatives, 137 Government Senior Secondary Schools have been converted into Government Model Sanskriti Senior Secondary Schools.</p> <p>The GMSPS were established on locations where two or more Primary schools are in existence. District Elementary Education Officers were requested to check the feasibility of the school regarding the location, strength, approachability, accessibility etc. or on the recommendations of the Public representatives.</p> <p>District wise list of 137 Government Model Sanskriti Senior Secondary Schools is enclosed at “Flag-A”.</p>
2	<p>How many Government Model Sanskriti Schools will be opened during the current financial year by the School Education Department? Give the District-wise details.</p>	<p>Presently there is no such proposal of the School Education Department.</p>

3	What is the total budget expenditure of Computer Literacy and Studies for the last five years in the Government Schools? Have any fruitful result gained in this regard to improve the strength of the students?	<p>Total budget expenditure of Computer Literacy and Studies for the last five years in the Government Schools is as under:-</p> <table border="1" data-bbox="566 304 1295 748"> <thead> <tr> <th>Year</th><th>Budget Provision/Released by Finance Department Haryana (Rs. In lacs)</th><th>Expenditure (Rs. In lacs)</th></tr> </thead> <tbody> <tr> <td>2016-17</td><td>2698.00</td><td>970.28</td></tr> <tr> <td>2017-18</td><td>3447.28</td><td>3379.61</td></tr> <tr> <td>2018-19</td><td>4800.00</td><td>3808.39</td></tr> <tr> <td>2019-20</td><td>5242.19</td><td>5242.19</td></tr> <tr> <td>2020-21</td><td>5461.17</td><td>4781.67</td></tr> </tbody> </table> <p>Presently 2036 Computer Faculty and 2215 lab attendants have been deployed to provide computer education to the students from class 6th to 12th in Govt. High/Sr. Sec. Schools and students are taught the basic skill of the computer education and they have benefited from the same.</p>	Year	Budget Provision/Released by Finance Department Haryana (Rs. In lacs)	Expenditure (Rs. In lacs)	2016-17	2698.00	970.28	2017-18	3447.28	3379.61	2018-19	4800.00	3808.39	2019-20	5242.19	5242.19	2020-21	5461.17	4781.67
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2018-19	4800.00	3808.39																		
2019-20	5242.19	5242.19																		
2020-21	5461.17	4781.67																		
4	How many laptop provided to the students during the last five years in the Haryana Government Schools and what is the criterion to provide the laptop to the students? Have any irregularities come into notice to the Department?	<p>This scheme was announced in Financial Year 2015-16 and budgetary allocation was made from Financial Year 2016-17. Under the schemes free laptops are provided to top 500 meritorious students (Category Wise) on the basis of marks in 10th Standard Exam conducted by Haryana School Education Board. No. of laptops distributed to the students of Haryana Government Schools and Private Schools affiliated with Board of School Education are as under:-</p> <table border="1" data-bbox="566 1249 1295 1597"> <thead> <tr> <th>Sr. No.</th><th>School Type</th><th>Laptop distributed in last five years</th></tr> </thead> <tbody> <tr> <td>1</td><td>Haryana Govt. Schools</td><td>56</td></tr> <tr> <td>2</td><td>Private Schools affiliated with Board of School Education, Bhiwani</td><td>584</td></tr> <tr> <td></td><td>Total</td><td>640</td></tr> </tbody> </table>	Sr. No.	School Type	Laptop distributed in last five years	1	Haryana Govt. Schools	56	2	Private Schools affiliated with Board of School Education, Bhiwani	584		Total	640						
Sr. No.	School Type	Laptop distributed in last five years																		
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	Total	640																		

		<p>➤ What is the criterion to provide the laptop to the students?</p> <p>In this connection. It is stated that the following criteria is adopted for distribution of laptops under this scheme:-</p> <table border="1"> <tr> <th>Sr. No.</th><th>Category wise Bifurcation</th><th>No of Beneficiaries</th></tr> <tr> <td>1.</td><td>Top 100 students in the Merit List of the Board (irrespective the caste, sex or economic status)</td><td>100</td></tr> <tr> <td>2.</td><td>Other top 100 General category girls in the merit list of the board.</td><td>100</td></tr> <tr> <td>3.</td><td>Other top 100 SC Boys in the merit list of the board.</td><td>100</td></tr> <tr> <td>4.</td><td>Other top 100 SC Girls in the merit list of the board.</td><td>100</td></tr> <tr> <td>5.</td><td>Other Top 100 BPL student's family in the merit list of the board.</td><td>100</td></tr> <tr> <td></td><td>Total</td><td>500 (for each year)</td></tr> </table> <p>Have any irregularities come into notice to the department?</p> <p>In this connection it is stated that no irregularities have come into notice of the department till now.</p>	Sr. No.	Category wise Bifurcation	No of Beneficiaries	1.	Top 100 students in the Merit List of the Board (irrespective the caste, sex or economic status)	100	2.	Other top 100 General category girls in the merit list of the board.	100	3.	Other top 100 SC Boys in the merit list of the board.	100	4.	Other top 100 SC Girls in the merit list of the board.	100	5.	Other Top 100 BPL student's family in the merit list of the board.	100		Total	500 (for each year)
Sr. No.	Category wise Bifurcation	No of Beneficiaries																					
1.	Top 100 students in the Merit List of the Board (irrespective the caste, sex or economic status)	100																					
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5.	Other Top 100 BPL student's family in the merit list of the board.	100																					
	Total	500 (for each year)																					
5	How many posts have been lying vacant in the Government Schools categorily (at Senior Secondary Level/ High School level and Primary level)? Give the District wise details.	District wise and school wise vacant position of teachers is available at "Flag-D".																					

6	What is the purpose to give assistance to non-Government Senior Secondary Schools? How much budget expenditure allotted during the last two years?	<p>There are two types of non-Government senior secondary schools. One is aided schools and other is private schools.</p> <p>1. The financial assistance given to Gurukuls/Sanskrit Pathshalas (Aided schools) is as under: -</p> <table><tr><th>Sr. No.</th><th>Major Head/Sub Head/Name of the Scheme</th><th>Object</th><th>Year</th><th>Budget Allotment</th></tr><tr><td rowspan="3">1.</td><td rowspan="3">100- Assistance to Non-Government Secondary Schools [98] Grant-in-aid to Non-Government Secondary Schools. (Salary Grant) (09) Grant in aid General</td><td rowspan="3">Salary Grant</td><td>2019-20</td><td>20,00,00,000</td></tr><tr><td>2020-21</td><td>10,00,00,000</td></tr><tr><td>2021-22</td><td>15,00,00,000</td></tr><tr><td rowspan="3"></td><td rowspan="3">[95] Grant-in-aid to Gurukuls/ Sanskrit Pathshala</td><td rowspan="3">Gurukuls/ Sanskrit Pathshala</td><td>2019-20</td><td>28,00,000</td></tr><tr><td>2020-21</td><td>28,00,000</td></tr><tr><td>2021-22</td><td>28,00,000</td></tr></table> <p>The salary grant in aid and Gratuity to the Teachers of aided schools who have not given option for their taken over in Govt. school as per provision made in Haryana Voluntary State Education Service Rules, 2017 and to the retirees of aided Schools including the staff who has been appointed in Govt. school after their retirement Gratuity is being released from the Grant mentioned at Sr. No. 1.</p> <p>2. Under the statutory provisions of Rule 134-A of the Haryana School Education Rules 2003 (as amended time to time), 10% seats of every class in all privately managed</p>					Sr. No.	Major Head/Sub Head/Name of the Scheme	Object	Year	Budget Allotment	1.	100- Assistance to Non-Government Secondary Schools [98] Grant-in-aid to Non-Government Secondary Schools. (Salary Grant) (09) Grant in aid General	Salary Grant	2019-20	20,00,00,000	2020-21	10,00,00,000	2021-22	15,00,00,000		[95] Grant-in-aid to Gurukuls/ Sanskrit Pathshala	Gurukuls/ Sanskrit Pathshala	2019-20	28,00,000	2020-21	28,00,000	2021-22	28,00,000
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		<p>recognized schools have been kept reserved to have admission to meritorious students of economically and socially backward families. Admission on these seats is made out in a transparent manner and expenditure occurred due to admission of such students on these government sponsored seats is reimbursed by the State Government on fixed rates which are as under: - Rural area : Rs. 300/- (1st to 5th) & Rs. 500/- (6th to 8th). In Urban area: Rs. 500/- (1st to 5th) & Rs. 700/- (6th to 8th). On this matter of reimbursement, the Haryana Govt., School Education Department has released a sanction of Rs. 35,97,18,300/- for Session 2018-19 and Rs. 12,52,36,800/- for Session 2019-20, Rs. 48,49,55,100/- in total, to all DEEOs in the State. For Session 2020-21, no reimbursement has been released or sanctioned as no supply of utilization certificates from DEEOs is made out. For Session 2021-22, a total of Rs. 15 Crore is provided for this expenditure.</p>
7	<p>What is mode of teaching in the Government Schools (Senior Secondary Schools, High Schools and Primary Schools) in the state during the period of covid-19 pandemic?</p>	<p>CM Distance Education was launched to overcome the limitation of available resources to the students of Government schools by the Hon'ble C.M. EDUSAT was strengthened to facilitate the learning during this period. Various Channels of MHRD like SwayamPrabha, GyanDarshan etc. were made available on various State and National level network operators, JIO telecom and local cable networks in various districts of the state. Shanka Samadhan programme was also run on EDUSAT and You tube in order to address the doubts/queries of the students. In addition to above, teachers were also helping students in their studies either by forming Whatsapp groups or calling students personally.</p>
8	<p>What is the position of mid-day meal in the Government Schools? Whether the mid-day meal is being provided to student during the period of Covid-19 pandemic days?</p>	<p>During Covid-19 pandemic days, the cooked food was not provided but dry ration was distributed in sealed packets to the door steps of enrolled eligible school students of class 1 to 8th in Govt. Schools.</p> <p>In addition, Food Security Allowance/ Cooking Cost was transferred in the bank accounts of eligible school students of class 1 to 8th through DBT. According to the instructions of Central Govt. the dry food was distributed</p>

9	<p>What are benefits of Edu-set System in the Government Senior Secondary Schools? What is the latest position of this project? Is it successful or not?</p>	<p>Haryana Edusat Project, Education through Satellite (EDUSAT) Project was initiated in the year 2005 by the Education Department, Haryana to provide quality education through satellite in collaboration with the Ministry of Human Resource Department (MHRD) and Indian Space Research Organisation (ISRO), Bangalore. The programme is to provide upgradation in the general quality of education, cutting across the economic and social boundaries. It aims at providing not only curriculum based teaching to the schools, colleges and technical institutions of Haryana, but also provide effective teachers training and access to quality resource persons. It is one of the biggest EDUSAT projects undertaken by a State Government in the Country. There are five channels [four, Direct to Home (DTH) and one Satellite Interactive Terminal (SIT)] in operation. Four DTH channels one each for Elementary, Secondary, Higher & Technical Education and one SIT channel are being utilized on time sharing basis by various educational directorates. The satellite HUB has been located at Panchkula and SITs as well as DTH/Receive Only Terminals (ROT) have been installed in the various educational institutions all over the state.</p> <p>Present Network Status of Edusat System in Govt. Sr. Sec. Schools:-</p> <p>There is network of 9986 terminals, consisting of Receive Only Terminals (ROT)/Direct to Home (DTH) and Satellite Interactive terminals (SITs) installed in various Govt. Primary/Secondary Schools/ Colleges/ DIETs/ GETTIs/ SCERT and various offices i.e. DEOs/DEEOs, etc. of School Education Department.</p> <p>Out of 9986, 1343 ROT sites are installed in Govt. Sr. Secondary schools throughout Haryana and as per the latest status report of the Haryana EDUSAT Network, 1138 (85%) sites are in working condition and 205 (15%) sites are not in working order. However, 185 (14%) sites are in fully working condition (i.e. having power backup arrangements), 953 (71%) sites are in working condition, but on mains/ grid power supply (i.e. power backup arrangements comprising of batteries, etc. are not functional).</p> <p>Benefit and Latest Position of Edusat System</p> <p>As the country is facing the biggest pandemic threat of the century and lock down was declared in the entire country on 23rd March 2020. The continuity of educational learning for the approximately 52 lakh students of Haryana was the prime requirement of the School Education Department. To</p>
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		support this mission of the School Education Department, UTKARSH Society took following initiatives:																																																															
		<div><div>1. Uploaded the entire content available with UTKARSH Society on the official YouTube Channel being operated by UTKARSH Society.</div><div>2. The web portal named www.haryanaedusat.com was launched The daily class wise playlist of content is made available to the students to learn at home with the support of their teachers and parents through mobile/computer/laptop/TV.</div><div>3. The telecast on all the four Edusat channels are being made from 09:30 am to 11:30 pm everyday for benefit of School Education, Higher Education and Technical Education students along with the Aanganwad Children.</div><div>4. The four (4) EDUSAT channels are being carried by the Reliance Jio TV and Cable operator on their platform and are being offered to the students at no additional cost.</div></div>																																																															
		<table><tr><th colspan="5">Viewership of Edusat Content on YouTube Channel</th></tr><tr><th>Sr. no.</th><th colspan="3">Detail</th><th>Nos.</th></tr><tr><td>1.</td><td colspan="3">YouTube Viewership number and time</td><td>70,01,716 Nos. 223568 hours</td></tr><tr><td>2.</td><td colspan="3">YouTube Subscriptions</td><td>8,89,726 Nos.</td></tr><tr><td>3.</td><td colspan="3">YouTube Play list Views and Time</td><td>52,80,103 Nos. 171744 hours</td></tr><tr><th colspan="5">Beneficial Students</th></tr><tr><th>Sr. No.</th><th>Class es</th><th>Govt.</th><th>Private</th><th>Total</th></tr><tr><td>a)</td><td>1-5</td><td>891903</td><td>1432637</td><td>23,24,540</td></tr><tr><td>b)</td><td>6-8</td><td>549313</td><td>822350</td><td>13,71,663</td></tr><tr><td>c)</td><td>9-10</td><td>374435</td><td>511513</td><td>8,85,948</td></tr><tr><td>d)</td><td>11-12</td><td>244821</td><td>314811</td><td>5,59,632</td></tr><tr><td></td><td>Grand Total</td><td>20,60,472</td><td>30,81,311</td><td>51,41,783</td></tr></table>				Viewership of Edusat Content on YouTube Channel					Sr. no.	Detail			Nos.	1.	YouTube Viewership number and time			70,01,716 Nos. 223568 hours	2.	YouTube Subscriptions			8,89,726 Nos.	3.	YouTube Play list Views and Time			52,80,103 Nos. 171744 hours	Beneficial Students					Sr. No.	Class es	Govt.	Private	Total	a)	1-5	891903	1432637	23,24,540	b)	6-8	549313	822350	13,71,663	c)	9-10	374435	511513	8,85,948	d)	11-12	244821	314811	5,59,632		Grand Total	20,60,472	30,81,311	51,41,783
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10	What is the criteria being adopted by Haryana Government for giving scholarship to poor students in the Government Schools (Senior Secondary Schools, High Schools and Primary Schools) in the state? How much scholarship is being given by the Haryana Government to poor students in the Schools?	The detail related to provide various scholarship to poor students in the Government Schools (Senior Secondary Schools, High Schools and Primary Schools) in the state is available at "Flag-F"
11	How many plants have been planted in the Government Schools (Senior Secondary Schools, High Schools and Primary Schools) in the current year to promote greenery?	The plantation in the Government school (Senior Secondary Schools, High Schools and Primary Schools) in this regard is under process, Eco and Youth club have already been constituted for plantation in the Government schools of the state and special drive under Paudhgiri is being undertaken in associated with Forest Department.

Flag-A**List of 137 Government Model Sanskriti Senior Secondary Schools**

S.N.	District	Educational Block	School Name
1	Ambala	Ambalal (City)	GMSSSS MohriBhanokheri (29)
2	Ambala	Ambalal (City)	GMSSSS Naneola (95)
3	Ambala	Ambalall (Cantt)	GMSSSS Rampur Sarsheri (102)
4	Ambala	Barara	GMSSSS Barara (13)
5	Ambala	Naraingarh	GMSSSS Naraingarh (30)
6	Ambala	Saha	GMSSSS Samlehri (38)
7	Ambala	Shehzadpur	GMSSSS Shehzadpur (40)
8	Bhiwani	BawaniKhera	GMSSSS BawaniKhera (367)
9	Bhiwani	Behal	GMSSSS Behal (350)
10	Bhiwani	Bhiwani	GMSSSS Bhiwani (396)
11	Bhiwani	Kairu	GMSSSS Kairu (395)
12	Bhiwani	Loharu	GMSSSS Loharu (393)
13	Bhiwani	Siwani	GMSSSS Siwani (359)
14	Bhiwani	Tosham	GMSSSS Tosham (356)
15	Dadri	Badhra	GMSSSS Badhra (658)
16	Dadri	BaundKalan	GMSSSS BaundKalan (389)
17	Dadri	Dadri	GMSSSS CharkhiDadri (377)
18	Faridabad	Ballabhgarh	GMSSSS Sector 55, Faridabad (7134)
19	Faridabad	Faridabad	GMSSSS MewlaMaharajpur (0991)
20	Faridabad	Faridabad	GMSSSS Nangla (109)
21	Faridabad	Faridabad	GMSSSS NIT 3 (974)
22	Faridabad	Faridabad	GMSSSS Tigaon (1115)
23	Fatehabad	BhattuKalan	GMSSSS BhattuKalan (3266)
24	Fatehabad	Bhuna	GMSSSS Bhuna (3267)
25	Fatehabad	Fatehabad	GMSSSS Fatehabad (3274)
26	Fatehabad	Jakhal	GMSSSS Jakhal (3277)

S.N.	District	Educational Block	School Name
27	Fatehabad	Ratia	GMSSSS Ratia (3393)
28	Fatehabad	Tohana	GMSSSS Indachhoi (3408)
29	Gurugram	Farukh Nagar	GMSSSS Farukh Nagar (735)
30	Gurugram	Gurugram	GMSSSS Gurugram (SushantLok) (5520)
31	Gurugram	Pataudi	GMSSSS Pataudi (736)
32	Gurugram	Sohna	GMSSSS Sohna (853)
33	Hisar	Adampur	GMSSSS Adampur (1420)
34	Hisar	Adampur	GMSSSS Kohli (1239)
35	Hisar	Agroha	GMSSSS Kuleri (1476)
36	Hisar	Barwala (Hisar)	GMSSSS NeharKothiBarwala (4079)
37	Hisar	Bass (Hansill)	GMSSSS Bass (1430)
38	Hisar	Hansil	GMSSSS Hansi (1441)
39	Hisar	Hisar I	GMSSSS Jahajpul (1443)
40	Hisar	Hisar I	GMSSSS Nalwa (1304)
41	Hisar	Hisar II	GMSSSS Aryanagar (1423)
42	Hisar	Narnaund	GMSSSS Sisai (1485)
43	Hisar	Narnaund	GMSSSS Narnaud (1478)
44	Hisar	Uklana	GMSSSS UklanaMandi (1481)
45	Jhajjar	Bahadurgarh	GMSSSS Bahadurgarh (3109)
46	Jhajjar	Beri	GMSSSS Majra(3248)
47	Jhajjar	Jhajjar	GMSSSS Jhajjar (3099)
48	Jhajjar	Jhajjar	GMSSSS Patauda (3105)
49	Jhajjar	Jhajjar	GMSSSS Ladain (3077)
50	Jhajjar	Salhawas	GMSSSS Bhurawas (3245)
51	Jhajjar	Salhawas	GMSSSS Dhakla (3076)
52	Jind	Alewa	GMSSSS Naguran (1505)
53	Jind	Jind	GMSSSS Defence Colony, Jind (1566)

S.N.	District	Educational Block	School Name
54	Jind	Julana	GMSSSS Julana (1527)
55	Jind	Narwana	GMSSSS Balerkha (1513)
56	Jind	PilluKhera	GMSSSS PilluKhera (1510)
57	Jind	Safidon	GMSSSS Safidon (1512)
58	Jind	Uchana	GMSSSS UchanaKalan (1523)
59	Kaithal	Guhla at Cheeka	GMSSSS Cheeka (2196)
60	Kaithal	Kaithal	GMSSSS Keorak (2186)
61	Kaithal	Kalayatt	GMSSSS Kalayat (2149)
62	Kaithal	Pundri	GMSSSS Pundri (2179)
63	Kaithal	Rajaund	GMSSSS Rajund (2175)
64	Kaithal	Siwan	GMSSSS Siwan (2171)
65	Karnal	Assandh	GMSSSS Padha (1801)
66	Karnal	Gharaunda	GMSSSS Gharaunda (1782)
67	Karnal	Indri	GMSSSS Biana (1957)
68	Karnal	Karnal	GMSSSS Model Town (1790)
69	Karnal	Nilokheri	GMSSSS Taraori (1807)
70	Karnal	Nilokheri	GMSSSS Nigdhu (1800)
71	Karnal	Nissing at Chirao	GMSSSS Nissing (1799)
72	Karnal	Karnal	GGMSSSS Railway Road Karnal (1939)
73	Kurukshetra	Babain	GMSSSS Babain (2392)
74	Kurukshetra	Ladwa	GMSSSS Khairi (2321)
75	Kurukshetra	Pehowa	GMSSSS Thana (2412)
76	Kurukshetra	Shahbad (SC)	GMSSSS Ismailabad (2399)
77	Kurukshetra	Thanesar	GMSSSS Kurukshetra (2406)
78	Mahendergarh	Ateli	GMSSSS Ateli (3856)
79	Mahendergarh	Kanina	GMSSSS Kanina (3874)
80	Mahendergarh	NangalChoudhary	GMSSSS Dholera (3870)
81	Mahendergarh	Narnaul	GMSSSS Narnaul (3887)

S.N.	District	Educational Block	School Name
82	Mahendergarh	Mahendragarh	GMSSSS Mahendergarh (4100)
83	Nuh	FerozepurJhirka	GMSSSS Raniyala (6088)
84	Nuh	Nagina	GMSSSS Nagina (873)
85	Nuh	Nuh	GMSSSS Nuh (6625)
86	Nuh	Punhana	GMSSSS Siroli (872)
87	Nuh	Taoru	GMSSSS Taoru (866)
88	Palwal	Hassanpur	GMSSSS Barauli (1174)
89	Palwal	Hathin	GMSSSS Hathin (979)
90	Palwal	Hodal	GMSSSS Hodal (1002)
91	Palwal	Palwal	GMSSSS Dhatir (1005)
92	Palwal	Palwal	GMSSSS Prithla (995)
93	Panchkula	Barwala	GMSSSS Bataur (3716)
94	Panchkula	Morni Hills	GMSSSS Morni Hills (3700)
95	Panchkula	Pinjore	GMSSSS Panchkula (Sector 12-A) (4300)
96	Panchkula	Pinjore	GMSSSS Panchkula (Sector 20) (5522)
97	Panchkula	Pinjore	GMSSSS Panchkula (Sector 26)
98	Panchkula	Raipur Rani	GMSSSS Raipur Rani (3708)
99	Panipat	Bapauli	GMSSSS GoelaKhurd (2025)
100	Panipat	Israna	GMSSSS Israna (2093)
101	Panipat	Madlauda	GMSSSS Madlauda (2106)
102	Panipat	Panipat	GMSSSS Panipat (G.T. Road) (2130)
103	Panipat	Panipat	GMSSSS Rajakheri (2059)
104	Panipat	Samalkha	GMSSSS Chulkana (2082)
105	Rewari	Bawal	GMSSSS GarhiBolni (2474)
106	Rewari	Jatusana	GMSSSS BodiyaKamalpur (2519)
107	Rewari	Khol at Rewari	GMSSSS Pithrawas (2638)
108	Rewari	Nahar	GMSSSS Gudhiani (2613)
109	Rewari	Rewari	GMSSSS Tatarpurlstmurar (2545)

S.N.	District	Educational Block	School Name
110	Rohtak	Kalanaur	GMSSSS Kalanaur (4214)
111	Rohtak	LakhanMajra	GMSSSS LakhanMajra (2665)
112	Rohtak	Meham	GMSSSS Mokhra (2724)
113	Rohtak	Rohtak	GMSSSS Sanghi (2681)
114	Rohtak	Rohtak	GMSSSS Bhiwani Road, Rohtak (2672)
115	Rohtak	Sampla	GMSSSS Sampla (2679)
116	Sirsa	Baragudha	GMSSSS Bupp (4023)
117	Sirsa	Dabwali	GMSSSS Dabwali (2816)
118	Sirsa	Ellenabad	GMSSSS Ellenabad (2825)
119	Sirsa	NathusariChopta	GMSSSS N. Chopta (2923)
120	Sirsa	Odhan	GMSSSS Kalanwali (2828)
121	Sirsa	Rania	GMSSSS Rania (2840)
122	Sirsa	Sirsa	GMSSSS Sirsa (2844)
123	Sonipat	Ganaur	GMSSSS Ganaur (3460)
124	Sonipat	Gohana	GMSSSS Lath (3566)
125	Sonipat	Kathura	GMSSSS Madina (2697)
126	Sonipat	Kharkhoda	GMSSSS Matindu (3480)
127	Sonipat	Mundlana	GMSSSS Baroda (3442)
128	Sonipat	Rai	GMSSSS Biswa Mile (3609)
129	Sonipat	Sonipat	GMSSSS Modal Town (3482)
130	Yamuna Nagar	Chhachhrauli	GMSSSS Chhchrauli (205)
131	Yamuna Nagar	Jagadhri	GMSSSS Jagadhari (179)
132	Yamuna Nagar	Jagadhri	GMSSSS Camp (177)
133	Yamuna Nagar	Jagadhri	GMSSSS Buria (275)
134	Yamuna Nagar	Radaur	GMSSSS Radaur (190)
135	Yamuna Nagar	Sadhaura	GMSSSS Sadhaura (263)
136	Yamuna Nagar	Saraswati Nagar	GMSSSS Saraswati Nagar (184)
137	Yamuna Nagar	Bilaspur	GMSSSS Bilaspur (175)

Flag-D**Chart of all Govt. Primary Schools of Haryana State for JBT/HT.**

Sr. No.	District	Present Working Post on MIS As on 14.07.2021			Requirement (Criteria as per RTE Act 2009) as per Students Enrolment as on 12.07.2021					
		(10) Work- ing PRT/ JBT	(11) Work- ing HT	(12) Total Working (Including Contra- ctual) PRT/JBT +HT (10+11)	(13) Require- ment of PRT/JBT	(14) Require- ment of HT	(15) Require- ment of PRT/ JBT+HT (13+14)	(16) Vaca- ncy (15-12)	(17) Surplus (15-12)	(18) Total Working Contra- ctual (Guest/ Adhoc)
1	Ambala	1070	42	1112	1357	32	1389	277		337
2	Bhiwani	1547	63	1610	1616	87	1703	93		32
3	Charkhi Dadri	594	11	605	649	16	665	60		4
4	Faridabad	1621	55	1676	1602	138	1740	64		413
5	Fatehabad	1842	87	1929	1703	137	1840		89	326
6	Gurugram	1673	85	1758	1744	128	1872	114		272
7	Hisar	2245	82	2327	2136	157	2293		34	80
8	Jhajjar	815	10	825	885	25	910	85		0
9	Jind	1733	69	1802	1754	104	1858	56		105
10	Kaithal	1741	97	1838	1620	125	1745		93	339
11	Karnal	1970	89	2059	2040	137	2177	118		479

12	Kurukshetra	1388	74	1462	1453	46	1499	37		200
13	Mahendragarh	1214	131	1345	1146	9	1155		190	1
14	NuhMewat	2279	271	2550	3483	351	3834	1284		1006
15	Palwal	1908	117	2025	1936	153	2089	64		583
16	Panchkula	1087	33	1120	1028	57	1085		35	353
17	Panipat	1649	97	1746	1448	139	1587		159	258
18	Rewari	1181	20	1201	1103	24	1127		74	32
19	Rohtak	937	34	971	870	53	923		48	26
20	Sirsa	2245	105	2350	2134	145	2279		71	275
21	Sonipat	1680	55	1735	1718	84	1802	67		180
22	Yamunanagar	1810	55	1865	1826	63	1889	24		329
	Grand Total	34229	1682	35911	35251	2210	37461	2343	793	5630

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Flag-F

What is the criteria being adopted by Haryana Government for giving scholarship to poor students in the Government Schools (Senior Secondary Schools, High School and Primary Schools) in the state? How much scholarship is being given by the Haryana Government to poor students in the schools?

In this connection it is submitted that criteria is adopted for giving scholarship to students belong to SC/BPL/BCA Categories studying in Haryana Government School in classes (9th to 12th) and under the scheme before release of next quarterly installment the school teacher shall see that money is not released in respect of those children whose attendance fall below 50%. Scholarship disbursed to the student on the aadhar based through PFMS to the account of Student after collect the data uploaded on PFMS Portal by the concerned DEO. The brief of the scheme and rate of scholarship are as under:-

SCHEMES (RECURRING-NON RECURRING)(SECONDARY EDUCATION)

1. RAJIV GANDHI SCHOLARSHIP FOR HIGH/SENIOR SCHOOLS (EEE)

Rajiv Gandhi Scholarship was introduced during the year 2005-06. One student each in boys category and girls category in each school in the 9th to 12th classes who stood first in the preceding class will be awarded. Under the scheme Rs. 1000/- per annum each to the students of High and Senior Secondary classes (9th-12th) are given as incentive/scholarship to encourage brilliant students provided such students have got first division.

2. PUNJABI LANGUAGE

Punjabi has been declared as Second Language in the State. Under this scheme, scholarships are awarded to students on basis of merit in Punjabi subject in 10th class examinations conducted by Haryana Board of School Education, Bhiwani and continuing study Punjabi in the 11th class. The Rate of scholarship for students of 11th & 12th is Rs. 75/- per month.

3. HARYANA STATE MERIT SCHOLARSHIP SCHEME

The scheme was introduced during the year 2009-10 on Secondary Department.

The Scheme has been revised by the Haryana Govt. w.e.f. session 2014-15 (Exam held in March 2014). Now there is no limit of 700 students and now onwards all the students will get scholarship who obtained the minimum 95% marks and above (irrespective of the Urban & Rural area (Boys & Girls). The Rate of scholarship for students of 11th & 12th is Rs. 150/- per month.

4. To provide Free Laptop under Haryana State Merit Scholarship Scheme on the basis of Board Metric Exam conducted by Haryana School Education Board

This scheme was launched in the year 2015-16 on the Secondary Side. The State Govt. has formulated a scheme to provide free laptop to the meritorious students on the basis of board metric exam conducted by Board of School Education, Bhiwani

Under this scheme Provide free laptop to the 500 meritorious students on the basis of board metric exam conducted by Board of School Education, Bhiwani in each category mentioned below in the table :-

Sr. No.	Subject Name	No of Beneficiaries
1.	Top 100 students in the Merit List of the Board (irrespective the caste, sex or economic status)	100
2.	Other top 100 General category girls in the merit list of the board .	100
3.	Other top 100 SC Boys in the merit list of the board.	100
4.	Other top 100 SC Girls in the merit list of the board.	100
5.	Other Top 100 BPL students family in the merit list of the board.	100
	Total	500

5. CASH AWARD SCHEME FOR SCHEDULED CASTE STUDENTS IN CLASSES 9TH-12TH

The scheme was introduced in 2008-09 under this scheme Cash Award is given to Scheduled Caste students (Boys & Girls) for purchase of Stationary items, School Bags, Uniform etc. The award is given at following rates:-

Rate per student is 1450/- per annum.

6. MONTHLY STIPENDS TO ALL SCHEDULED CASTE STUDENTS IN CLASSES 9TH-12TH

The monthly stipend is disbursed quarterly. The incentive amount is transferred in the students account opened specially for this purpose.

Revised rate w.e.f 01.04.2013.

Class	Boys	Girls
9 th to 12 th	Rs. 250/-	Rs. 400/-
11 th & 12 th (Science)	Rs. 400/-	Rs. 600/-

7& 8. MONTHLY STIPEND FOR BPL & BC-A STUDENTS IN CLASSES 9TH TO 12TH

Like Schedule Caste scheme Government has decided to start monthly stipend for the student belonging to BPL/BC-A category studying in Haryana Government Schools in classes 9th to 12th.

The monthly stipend to BPL/BC-A student is given at the following rates:

- (a) All the BPL/BC-A boys students studying in classes 9th to 12th @ Rs. 150/-PM for 12 months.
- (b) All the BPL/BC-A girls students studying in classes 9th to 12th @ Rs. 300/-PM for 12 months.
- (c) All the BPL/BC-A boys students studying in classes 11th to 12th @ Rs. 200/-PM for 12 months (for Science Students).
- (d) All the BPL/BC-A girls students studying in classes 11th to 12th @ Rs. 400/-PM for 12 months (for Science Students).

The incentive amount is transferred in the students accounts opened specially for this purpose.

9. PROVIDING THE INCENTIVES TO THE STUDENTS (BOYS & GIRLS) OF GRAND CHILDREN OF FREEDOM FIGHTER IN THE STATE.

This scheme was announced by CM in the year 2010-11.

Class	Boys	Girls
1 st to 5 th	Rs. 150/-	Rs. 225/-
6 th to 8 th	Rs. 200/-	Rs. 300/-
9 th to 12 th	Rs. 250/-	Rs. 400/-
11 th & 12 th (Science)	Rs. 400/-	Rs. 600/-

10. PROVIDING FREE BICYCLE TO SC STUDENTS (BOYS & GIRLS) STUDYING IN CLASSES IX AND XI.

A scheme for providing free bicycle for those Scheduled Caste boys and girls who take admission either in classes 9th or in 11th. In the scheme only those schedule caste students will be benefited who do not have a High School or a Senior Secondary School in their Village.

11. Girls Transport Safety Policy

The scheme was introduced during the financial year 2018-19 with the decision to provide free transportation facility only to those girl students, who are studying in classes 9th to 12th, for their safety with the stipulation of 60% or above monthly attendance. It is also worthwhile to mention here that this facility is to be provided only to those girl students who came to school from other village where a govt. High / Sr. Sec. School does not exist in the radius of 5 kilometers distance.

Further, the girl students, who have taken benefit of free bicycle under the scheme Providing Free Bicycle to S.C Students (Boys & Girls) of classes 9th and 11th scheme, will not be entitled for the said benefit under this scheme.

THE SPOT VISIT/INSPECTION OF GOVERNMENT MODEL SANSKRITI SENIOR SECONDARY SCHOOL GANOUR, SONEPAT BY THE COMMITTEE.

The Committee visited Government Model Sanskriti Senior Secondary School Ganour, Sonapat. The Committee discussed about infrastructure of the School, strength of the students, teaching staff, non-teaching staff, vacant posts and rules regarding admission in the School for children with the Director, Senior Secondary School, Principal and vice-Principal of the School. The Principal of the School gave the information that this School was established in 1956 as a Government Primary School and upgraded as Senior Secondary School in 1992 and converted as Government Model Sanskriti Senior Secondary School on 1st April, 2007. The Principal told that the total strength of students during the session 1919-2020 was 1135 from Primary to 10+2 classes. That strength of the students was increased 1135 to 1466 during Covid-19 and that's why there are shortage of buildings for the students in this school. During the discussion of the Committee a shortage of the teaching staff came into notice of the Committee. The Committee directed the Director, Senior Secondary School that the shortage of the teaching staff should be solved very soon. The Director replied that the Department has rationalization policy, according to this policy we adjust the teachers divided by the strength of students. The Director, School Education Department assured that there will be no shortage of the teaching staff after this process in new sessions.

School Education Department

Observations/Recommendations of the Committee

1. The Committee discussed the matter of Government Model Sanskriti Schools during the course of oral examination of School Education Department. The Additional Chief Secretary, School Education Department told that the Government Model Sanskriti Schools are affiliated with C.B.S.E. Delhi and the students are being taught through English Medium. The matter of C.B.S.E. Board and Haryana Education Board was also discussed with School Education Department and Department told that the attraction of students and parents is more towards the C.B.S.E. Board. The Highgrade infrastructure is provided in the Government Model Sanskriti Schools and availability of the teachers is also in the priority list of the School Education Department. Some of the members have discussed that such system affect the quality education of Government Schools in all ways. The facility of the Government Schools will be shifted to Government Model Sanskriti Schools. That's why they will be ignored.

Therefore, the Committee observed that fee structure is beyond the reach of very poor people and recommended that the fee structure should be in the reach of poor people so that they can send their children in Government Model Sanskriti Schools. The Committee's great concern about the Government Schools and recommended that School Education Department should provide the facilities of infrastructure and teachers in Government Schools also. The Chairperson of the Committee directed that School Education Department should form a Committee that should conduct a survey of some the villages to find out whether the numbers of students are increased in the Government Schools inspite earlier strength of the students.

2. During the course of oral examination, the Committee discussed the matter of the Shortage of the Teachers in the Government Schools. The Committee observed that how it is possible to give quality education and how can we built bright future to the student who read in the Government Schools. The Committee noticed that in every district in the state a number of vacant posts are laying vacant of the teachers in the Government Schools. It has also come into the notice of the Committee that infrastructure in the Government Schools is not up to the mark. There are crumbling buildings in some of the Government Schools.

The Committee recommended that the quality education in the Government Schools must be provided to the students and the School Education Department should make serious efforts to fill up the number of vacant posts of teachers in the whole state. The Committee also recommended that there is great need to improve the infrastructure of the Govt. Schools in order to provide better quality of education and facilitate to the students.

3. During the oral examination of School Education Department when Members of the Committee raised the question of vacant posts of the teachers and to provide infrastructure in the Government Schools then Additional Chief

Secretary, Government of Haryana, School Education Department replied that the Department has its limited budget and only 20 percent budget can spent on infrastructure and new recruitment.

The Committee recommended that the budget of School Education Department should be increased so that the new recruitment of teaching staff can be completed for good education for the children for their bright future.

SKILL DEVELOPMENT AND INDUSTRIAL TRAINING DEPARTMENT

The Committee discussed its scope and functions and framed the following questionnaires:-

1. The organization of the Department and its subordinate offices, (The information should be shown in the form of diagram chart supported by short explanatory notes)
2. The functions of the Department and its subordinate offices.
3. Broad details on which the budget estimates for the current year are based, along with the budget estimates head wise.
4. Volume of work in the Department and its subordinate offices covering the period of budget estimates. The budget estimates for the last four years head –wise may also be supplied.
5. Scheme or projects which the Department has undertaken.(the names and details of the Scheme, the estimate of expenditure and period within which likely to be completed, yield if any, progress made to date, should be stated)
6. Actual expenditure incurred under each sub-head of estimates during the preceding four years.
7. Reasons for variations, if any, between the actual of the past four years and the current estimates.
8. Annual Reports, if any issued by the Department on its working.
9. Acts and Rules concerning the Department.
10. Documents pertaining to current State's five years plan programme relating to Department and their implantation.
11. Estimate submitted by the departments from different heads.
12. Amount sanctioned for departments.
13. Actual Amount Received by departments & utilization of money by these departments.
14. How many Government/Private I.T.I.'s are working in the state? District-wise/ Vidhan- Sabha wise details to be provided to the Committee.
15. How many Government/Private I.T.I.'s are at present Co-educational in the state? The District wise details to be provided to the Committee.
16. How many Government/Private women I.T.I.'s are working to educate girls at present in the state? The District wise details to be provided to the Committee.
17. What is the status of teaching/non-teaching staff in the Government/Private I.T.I.'s in the state? Stream-wise details to be supplied to the Committee.

SPOT VISIT/INSPECTION AND MEETING AT ITI SONEPAT OF THE COMMITTEE

The Subject Committee on Education, Technical Education, Vocational Education, Medical Education and Health Services was conducted a spot visit/inspection and meeting at Sonapat, Haryana. The Committee held a meeting with Director General, Additional Director, Skill Development Industrial Training Department and Deputy Commissioner, Sonapat in the PWD Rest House, Sonapat. During the course of oral examination Additional Director, Skill Development Industrial Training Department brief the Committee that the Department is running Haryana Skill Development Mission and identified 100 Training Providers. The students can get placement in the private Companies and also can apply in the Government Jobs. The Department got budget Rs. 867 crore and Rs. 250 crore supplementary the financial year 2021-2022. The Chairperson of the Committee asked the Director General the main goal of the Skill Development Industrial Training Department. In reply the Director told the Committee that our Department not only to give education and training but also help the students to get jobs. The Department got signed MoU with industries in which students can get employment. In the meeting one of the Member Shri Indu Raj pointed out about the ITI Village Mudlana District Sonapat. Then Chairperson recommended that the building of the ITI Village Mudlana District Sonapat should be in working.

The Committee proceeded for the inspection of ITI Sonapat where the Principal gave a brief presentation before the Committee. He informed the Committee about the vision, measures taken in view of the employment by Government Industrial Training Institute, Sonapat, introduction of ITI's Administrative Structure in Government Industrial Training Institute, Sonapat, special facilities for the female Trainees, National Apprenticeship Promotion Scheme, Apprentices Act, 1961, Roles of Assistant Apprenticeship Advisor, Number of job fair organized by District Sonapat from 1st August, 2020 to 30th November, 2021, status of Establishments/Industries registered on Apprenticeship Portal & seats created for Apprenticeship, follow up status of Trainees admitted in Session 2018-19 (two years Trade) and 2019-20 (one year Trade), status of MoU signed with Industries and Trainees sent for on job Training etc. The Principal told that there is no problem for placement for the students who passed ITI with training. Smt. Nirmal Rani, member of the Committee raised the point regarding the exploitation of the students who got job in Industries. The Industrialists complete them to work at least 12-12 hours in a day on low salary. That's why most of the ITI passed students do not prefer to do job in the Private Industries. The Chairperson of the Committee advised that the awareness camps should be organized in this regard. Shri Shamsheer Singh Gogi, a Member of the Committee suggested that the minimum salary should be given by Industries as per Haryana Government policy.

After the meeting, the Committee visited the class rooms of Industrial Training Institute, Sonapat as Computer Lab, Carpenter and Motor Mechanic classes.

**DIRECTORATE OF SKILL DEVELOPMENT AND
SKILL INDUSTRIAL TRAINING**

PSSDIT (SDIT)	Sh. Arun Gupta, IAS (HR:1992), Tel. Office No. 0172-2714010
Director SDIT	Sh. Mani Ram Sharma, IAS (HY: 2009), Tel. Office No. 0172-2586074
Joint Director (Admn)	Vijender Hooda, HCS Tel. Office No. 0172-25229200

<p>Sh. Vijender Hooda, HCS Joint Director (Admn) Office No. 0172-2586072, Mob. No. 8930077878</p>	<p>Sh. Sumit Sehrawat, HIS Additional Director (Project) Office No. 0172-2568092, Mob. No. 9416350096</p>
<p>1. Administration: All establishment matters H.Q. & Field</p> <p>Estb. 1-- Balbir Singh, Asstt. Dir. 9988256263</p> <p>Estb.2,HRMS-- Bhawna, Asstt. Dir. 9779105115</p> <p>Estb. 3 -- Akshay Kumar, Asstt. Dir. 9654813565</p> <p>Estb. 4 -- Shankar Lal, Asstt. Dir. 7508590182</p> <p>Court cases of Admn. branches through Sh. Pardeep Dahiya, DD -- 9991061911</p>	<p>8. Budget & Planning : Budget allocation, RE etc. Ravi Kant. FPO, 9316811223</p> <p>9. CM Window, CPGRAM : Grievances through CM window, Social media, CPGRAM Manoj Saini, ADT-I, 8699029355</p>

<p>2. Disciplinary Cell : All disciplinary matters, Charge-sheet Bhawna, Asstt. Dir. 9779105115</p> <p>3. Annual Confidential Reports: Balbir Singh, Asstt. Dir. 9988256263</p>	<p>10. HSDM, SVSU: All HSDM & SVSU matters -- Vijay Dhiman, Asstt. Dir. 8591111379</p> <p>11. Modular Employable Scheme (MES) : Bhawna, Asstt. Dir. 9779105115</p> <p>12. CM announcements: Rajeev Sharma, DDT, 9466371151</p> <p>13. Training of Trainers : Training of existing and newly recruited staff; Nishant Sharma, Asstt. Dir., 9736436110</p>
<p>4. Legal Cell: All legal matters : Devashish, AD(Attorney), 7087268416</p> <p>5. Diary Dispatch Cell : Dak Diary/dispatch Raj Kumar, Assistant Dir. 9416954050</p>	<p>14. Exam & Certificate Cell : Conduction of exam. issuance of certificates; Pardeep Dahiya, DDT, 9991061911 Anita Dutta, Asstt. Dir. 9814004828</p>
<p>6. Accounts : Pay bills, loans/ advances, purchase, Care taker, house keeping, vehicle pool H.Q - Balwant Singh, Assistant Dir. 9855522343</p> <p>7. Audit Branch : Pay fixation, Audit Para, digital payment etc. Balwant Singh, Assistant Dir. 9855522343 Internal Audit Officer. Sanjeev Chopra 9416759359</p>	<p>15. Co-ordination, RTI : Citizen charter, RTI, Vidhan Sabha, Activity & Achievement, Misc. Pardeep Dahiya, DDT, 9991061911 SPIO Raj Kumar, Assistant Dir. 9416954050</p>

<p>FAA : Sh. Sumit Sehrawat, 9417500199 SPIO : Pardeep Dahiya, DDT, 9991061911 APIO : Raj Kumar, Assistant Dir. 9416954050</p>	<p>16. Training (Women): Women ITIs related work, Tour programme, File Tracking Monitoring system (CFMS) Shakar Lal, Asstt. Dir. 7508590182</p>
<p>4. Legal Cell: All legal matters : Devashish, AD(Attorney), 7087268416 5. Diary Dispatch Cell : Dak Diary/dispatch Raj Kumar, Assistant Dir. 9416954050</p>	<p>17. Training-III/ Private ITIs : Permission, admission, affiliation, PMS, RTI, and all other matters Vishal Sodhi, Asstt. Dir. 7206721900</p>
<p>6. Accounts : Pay bills, loans/ advances, purchase, Care taker, house keeping, vehicle pool H.Q - Balwant Singh, Assistant Dir. 9855522343 7. Audit Branch : Pay fixation, Audit Para, digital payment etc. Balwant Singh, Assistant Dir. 9855522343 Internal Audit Officer. Sanjeev Chopra 9416759359</p>	<p>14. Exam & Certificate Cell : Conduction of exam. issuance of certificates; Pardeep Dahiya, DDT, 9991061911 Anita Dutta, Asstt. Dir. 9814004828 15. Co-ordination, RTI : Citizen charter, RTI, Vidhan Sabha, Activity & Achievement, Misc. Pardeep Dahiya, DDT, 9991061911 SPIO Raj Kumar, Assistant Dir. 9416954050</p>

<p>FAA : Sh. Sumit Sehrawat, 9417500199 SPIO : Pardeep Dahiya, DDT, 9991061911 APIO : Raj Kumar, Assistant Dir. 9416954050</p>	<p>16. Training (Women): Women ITIs related work, Tour programme, File Tracking Monitoring system (CFMS) Shakar Lal, Asstt. Dir. 7508590182</p>
<p>Sh. Rajkumar Additional Director (Technical) 8968068091</p>	<p>17. Training-III/ Private ITIs : Permission, admission, affiliation, PMS, RTI, and all other matters Vishal Sodhi, Asstt. Dir. 7206721900</p> <p>Sh. Sanjiv Sharma, HIS Joint Director (Apprenticeship) Office No. 0172-5229205, Mob. No. 9463655901</p>
<p>18. Govt. ITIs (Training-I branch) except admission and SCVT related works.</p>	<p>21. Apprenticeship & Placement Cell: Engagement of apprentices under NAPS, placements, Surender Kaushik, DD, 9416193356 Nishant Sharma, Asstt. Dir., 9736436110</p> <p>22. GOI funded Projects: WB assisted VTIP, Model ITI Project, STRIVE, PPP project; Vishal Sodhi, Asstt. Dir. 7206721900</p>

<p>19. IT Plan & e-governance: IT Plan, Deptt. Website, computerization, presentation, meetings, Biometric attendance -- Surender Kaushik, DD, 9416193356</p> <p>Manoj Saini, ADT- I, 8699029355</p>	<p>23. Project Sh. Jagmender Malik, AD 8222970000</p> <p>24. Library, Record room, Weed out :</p> <p>Rajeev Sharma, DDT, 9466371151</p>
<p>20 Building Branch</p> <p>Rajeev Sharma, DDT, 9466371151 Raj Kumar, Assistant Dir. 9416954050</p>	<p>25. Online Admission & SCVT related works :</p> <p>Online Admission, diversification of Trades, seat release, NCVT MIS Portal</p> <p>Surender Kaushik, DD, 9416193356</p> <p>Vijay Dhiman, ADT, 8591111379</p>
	<p>26. Creation of Infrastructure :</p> <p>(i) Machinery : Surender Kaushik, DD, 9416193356</p> <p>Vijay Dhiman, ADT, 8591111379</p> <p>(ii) Procurement of IT peripherals</p> <p>Sh. Rajeev Sharma, DD 9466371151</p> <p>Sh. Vishal Sodhi, ADT 7206721900</p> <p>(iii) Development of e-learning material-</p> <p>Rajeev Sharma, DDT, 9466371151</p>

	<p>27. SCVT Society :</p> <p>SCVT Society related matter, Rajeev Sharma, DDT, 9466371151</p> <p>Vishal Sodhi, Asstt. Dir. 7206721900</p>
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(i) Upgradation of ITI into Model ITI through (Sharing basis) (70:30):-

Gol launched a Scheme in the year 2016 on up gradation of existing Govt. Industrial Training Institute into Model ITI. The key objective is to develop a benchmark for industry oriented ITI which would serve as a Model for other ITIs and would also raise dignity of ITI education. Accordingly Govt. ITI Gurugram has identified in the State of Haryana for up gradation under the scheme. The cost of this project is 10.00 Crore out of which 70% Share will be borne by Central Govt. and 30% Share will be borne by State Govt. Under the scheme, funds to the tune of Rs 900.00 lakh have been released to the concerned institute till now out of which expenditure to the tune of Rs. 5.03 Crore has been incurred by the concerned institute.

(ii) Skill Strengthening for industrial value Enhancement (STRIVE):-

“DGT, Gol, launched a scheme namely “Skill Strengthening for Industrial Value Enhancement (STRIVE)” project with World Bank assistance with the objective of improving the relevance and efficiency of skills training provided through ITIs and apprenticeship. STRIVE is a five year project, implemented by the Ministry of Skill Development & Entrepreneurship (MSDE) through State Governments, Industrial Training Institutes(ITIs), Centrally Funded Institutes (CFIs) and Industry Clusters (ICs). The time period of STRIVE is 2017 to November 2022. This is a performance based 100% Centrally Sponsored Project. The Outlay of the project is 2200 Crore at national level. From the State of Haryana 21 GITIs namely Barara, Barwala, Bhaproda, Gohana, Gannaur, Hassangarh, Jind, Kurukshetra, Kalka at Bitna, Kaithal, Kund Manethi, Meham, Nathusari Chopta, Nissing, Rewari, Sadhaura, Sonipat, Tohana, (w) Hisar, (w) Kaithal & (w) Faridabad have been selected under said Project. Estimated cost of this project is Rs. 55.00 Crore out of which funds to the tune of Rs. 17.94 Crore have been received from DGT, Gol till date under various components of project.

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Upgradation of 1396 GITIs through PPP:- DGT, Government of India has launched a scheme named ‘Upgradation of 1396 GITIs through PPP’ at the national level. Under the said project, 52 GITIs are being upgraded in the state of Haryana. These 52 government ITIs were selected in five selection cycles during 2007-08 to 2011-12. Under the project interest free loan of Rs 2.50 crore was released to IMC society of each GITI for upgradation. The loan released is to be repaid in 30 years after the moratorium period of 10 years. As per the instructions of DGT, Government of India, the repayment of loan has been started by the institutions concerned. So far, Rs. 83.44 crore interest and Rs. 14.33 crore revenue has been earned on total amount received Rs. 130.00 crore. Out of total available amount of Rs. 227.77 crore, funds to the tune of Rs 7.50 crore has been repaid to the Government of India & an expenditure of Rs.140.51 crore has been incurred. This project will be finished in 2041-42.

Campus Development Report

Name of Project: - Construction of Shri Vishwakarma Skill University at Village Dudhola Palwal.

Date of Laying of Foundation stone: - 19 Nov 2018

Location of the project: - Village Dudhola.

District: Palwal

State: Haryana

Date of sanction of project: -

Sanctioned/ Projected cost of the project: - Rs 980 Crores for three phases but Rs425 Cr. has sanctioned for 1st phase.

Target Date of Completion: - 21 Jan. 2019 (Extended dated 30 June 2021)

Description: -

Progress on Construction Work at Site

Physical Status Package wise as per data provide by PMC, IrconISL

Building-wise Physical Status of Package 1		
1	C.O.E.	Structural, Block work, Internal plastering work completed. Finishing Work in-progress.
2	Central Library	Structural work completed. Block work and plastering in progress.
3	Academic Blocks (2nos.)	1E- Partition paneling 97% completed and in progress. Structural glazing and façade work 95% completed and balance is in progress. 1W - Partition paneling 97% completed and in progress. Structural glazing and façade work 95% completed and balance is in progress.
4	Academic Blocks (4 Nos.)	2E – 90% wall paneling and flooring completed. 3E- B/block work, Plastering, flooring 95% completed. 2W- 95% Block work, plaster and flooring completed. 3W- Block work, plaster and flooring work completed. Façadeworks in progress.

Building-wise Physical Status of Package 2 & 4		
1	Auditorium(G+4)	Slanting roof slab works started. Brick works & floor pcc startedat lower ground floor and upper ground floor and first floor. Brick/Block work, internal plaster is in progress.
2	Administrative Block (G+4)	HVAC works, Solar, Lift and LV works in progress. Firefighting works nearing completion. Expanded metal mesh, HPL works, structural glazing works and Sanitary fixtures installation in progress.
3	V.C. Residence (G+1)	Final wood work polishing in progress. External sewage line works completed. Final coat painting will be done before handover. Change in height of solar panel in progress.
4	Senior Admin Residences (G+1)	Final wood work polishing in progress. External sewage line works in progress. Final coat painting will be done before handover.
5	Type 7& 8 Residences (divided into 4 parts) (G+4)	Solar, lift installation in progress. Internal finishing in progress. Plumbing work in progressin toilets.
6	Type 5 & 6 Residences (divided into 4 parts) (G+4)	Structure completed. brick/block work, internal plaster, external plaster, water proofing in progress. Plumbing works and water proofing in progress in toilets.
7	Type 4 Residences (divided into 2 blocks) (G+2)	Internal Tiling work completed. GRC Panel & Formliner work completed. Texture paint works started. Aluminum window works completed. External Sewer line works in progress.
8	Girls Hostel (divided into 3 buildings, each building has 3 parts) (G+5)	lift works in progress, GRC formliner works in progress, Expanded metal mesh works, HPL works in progress, Railing works in progress, Aluminium window works in progress.

Building-wise Physical Status of Package 3		
1	Gymnasium	Work held up due to non-availability of fund and pandemic of covid 19
2	Swimming Pool	Installation of swimming pool is in progress. Column casting for first floor slab completed. R/f binding for slab in progress.
3	Stadium building	Ground Floor column completed. R/F for slab in progress.
4	Transit Accommodation	Completed.
5	Boys Hostel	Work held up due to non-availability of fund and pandemic of covid 19

Building-wise Physical Status of Package 5		
1	Type 1 Residences (G+2) two blocks	Wing 1, Structure completed. Internal and external plaster in progress. Brick work completed.
		Wing 2, Structure completed. Internal and external plaster in progress. Brick work completed.
2	Type 3+2 Residences (G+6) 2 blocks	Block 12A, 2nd floor roof slab complete. 3rd floor roof slab reinforcement and shuttering in progress
		Block 12B. 2nd floor roof slab complete. 3rd floor roof slab reinforcement and shuttering in progress

Building-wise Physical Status of Package 6		
1	Health Centre	GF slab shuttering is in progress.
2	Community Centre	GF roof slab casted. FF slab shuttering is in progress.
3	Feeder School	<ol style="list-style-type: none"> 1. Third/ Terrace floor Slab Casted. 2. AAC block work completed in GF, FF and SF and TF is in progress. 3. Internal Plaster in GF, FF completed and SF is in progress. External plaster is in progress.
4	Shopping Centre	<ol style="list-style-type: none"> 1. SF slab casted. 2. AAC block work completed in GF. 3. Internal plaster in GF is in progress.

5	Guest House	1. PB casted. 2. GF column Casted. 3. FF column casting is in progress.
6	External Development:- (a) Water Supply Lines (Internal) (b) Water Supply Lines-Domestic & flush (External-6970 Mtr.) (c) Water Works (Boosting Station) (d) Sewerage Lines (External- 1870 Mtr.) (e) Sewerage Treatment Plant (STP) (f) STP Waste Water Treated Effluents Lines (g) Storm Water Lines (h) Rain Water Harvesting Pit (i) Electric Lines (External) (j) Electric Sub Stations (k) Road Work (l) Footpath and Pavement	(a) Not yet started. (b) Not yet started. (c) Excavation & PCC is in progress. (d) 55% completed. Work in progress. (e) (e). Excavation & PCC (60%) completed. (f) Yet to be started (g) 40% completed. Work in progress. (h) Not yet started. Percolation test report shared by vendor. (i) Yet to be started. (j) 4 nos. excavated & PCC completed. 1 no. (ESS-3A) Plinth Beam Casted & Column Reinforcement from GF to Terrace is in Progress. (ESS-1A) footing casted & column casting is in progress. (k) 18% completed. Work in progress. (l) Not yet started.

□ To start the operation, the University has already started a Construction Skill Academy in the University campus in which students are being trained in different areas of constructions like Masons, Electrician, Bar-bender, Plumber etc.

The university is planning to part start functioning and to run some courses from the campus from the academic session 2021-22.

Academic Report

The University is practicing “Earn-While-Learn Model which provides the opportunity to students to earn while learning to make their expenses this also imposes to students to the world of work before actual employment and give students hand on experience and confidence there by prepared them better for taking up the job in future with its entry & exit flexibility the University has trained around 4000 students through certificate, Diploma, Advance Diploma, Degree, short term programs, student development programs, Kaushal Setu programmes etc.

For Academic Session 2021-22, 863 additional student's admission process in 28 programmes along with the 31 Short Term Programmes has been initiated as mentioned below: -

Sr. No.	Skill Faculty	Program	Industry Partner
1	Skill Faculty of Engineering and Technology	D. Voc. Industrial Electronics	EastWest Automation
2		D. Voc. Mechanical Manufacturing	Roop Auto
3		B.Voc. Mechanical Manufacturing	Anand Group
4		B.Voc. Mechanical Manufacturing	Hero Moto Corp
5		B.Voc. Mechanical Manufacturing	Senior India Pvt. Ltd
6		B.Voc. Mechanical Manufacturing	SKH Metals
7		B.Voc. Mechatronics	Hero MotoCorp
8		B.Voc. Production Tool and Die Manufacturing	JBM Group
9		B.Voc. Robotics and Automation	JBM Group
10		B.Voc. Captive (For employees of Anand Group)	Anand Group
11	Skill Faculty of Management Studies and Research	Diploma Hospitality-Ethnic Foods and Sweets Processing	Bikanervala
12		B.Voc. Management-BPM and Analytics	Concentrix
13		B.Voc. Management-Financial Services	Satya Micro Capital (Dia Vikas Capital (P) Ltd.)
14		BBA Retail Management	MarutiSuzuki India Limited
15		M. Voc. Entrepreneurship	AIC Sangam
16		M. Voc. Management-Banking and Finance	HDFC Bank Ltd

17		M. Voc. Management-HRM	Mount Talent
18		MBA General	EnnobleIP, Jayem Industries & Sarvodaya Hospital
19		MBA Business Analytics	Mazar LLP, Amazon Internet Services Pvt. Ltd. & Sarabhai AI
20		Diploma German Language	Concentrix
21		Diploma Music (Folk Art - Banchari)	SVSU
22	Skill Faculty of Applied Science & Humanities	Diploma Sharada Script & Manuscriptology	GJUST
23		B. Voc. Medical Laboratory Technology	Medanta the Medicity
24		B. Voc. Public Services	ALS IAS Academy
25		M. Voc. Geo-Informatics	GMDA
26		M. Voc. Public Health	IQVIA
27	Skill Faculty of Agriculture	B. Voc. Agriculture	Shivansh Dairy
28		M. Voc. Agriculture	Shivansh Dairy

Short Term Course for the academic session 2021-22

Sr.No.	Name of The Program	QP Level	Faculty	Duration	Mode of Conduct	No. of Seats
1	Assistant Electrician	L3	SFET	3 Months	Off-line	30
2	Domestic Data Entry Operator	L4	SFET	4 Months	Off-line	30
3	Emergency Medical Technician	L4	SFASH	3 Months	Off-line/On-line	30
4	Multi-skill Technician(Electrical)	L4	SFET	6 Months	Off-line	30
5	Phlebotomist Technician	L4	SFASH	3 Months	Off-line/On-line	30
6	Plumbing General	L3	SFET	3 Months	Off-line	30
7	Web Developer	L5	SFET	4 Months	Off-line	20
8	Yoga Therapy Assistant	L4	SFASH	3 Months	Off-line	30
9	Cloud Administrator	L6	SFET	3 Months	Off-line & On-line	20

10	Domestic IT helpdesk Attendant	L4	SFET	4 Months	Off-line	30
11	General Duty Assistant	L4	SFASH	3 Months	Off-line/On-line	30
12	Tally Training	L7	SFMSR	1.5 Months	On-line	30
13	AI – Data Scientist	L8	SFET	7 Months	Off-line & On-line	30
14	Communication Skills	L4	SFMSR	2 Months	On-line	30
15	GST	L3	SFMSR	1.5 Months	On-line	30
16	Information/Cyber Security	L7	SFET	6 Months	Off-line & On-line	30
17	Solar PV Installer	L4	SFET	3 Months	Off-line	30
18	Organic Grower	L4	SFA	3 Months	Off-line	30
19	Retail Sales Associate	L4	SFMSR	3 Months	Off-line & On-line	30
20	Warehouse Supervisor	L5	SFMSR	3 Months	On-line	30
21	Office Operations Executive	L4	SFMSR	3 Months	On-line	30
22	Research Associate	L7	SFMSR	3 Months	Off-line & On-line	20
23	Sales Executive-Dealership	L3	SFMSR	3 Months	On-line	30
24	Travel Consultant	L4	SFMSR	3 Months	On-line	30
25	Housekeeping Executive	L5	SFMSR	3 Months	On-line	30
26	Multifunctional Administration Executive	L5	SFMSR	3 Months	On-line	30
27	Retail Team Leader	L5	SFMSR	3 Months	Off-line & On-line	30
28	Traditional Snack & Savory Maker	L4	SFMSR	3 Months	On-line	30
29	Retail Departmental Manager	L6	SFMSR	3 Months	Off-line & On-line	20
30	Retail Store Manager	L7	SFMSR	3 Months	Off-line & On-line	20
31	Warehouse Associate	L3	SFMSR	3 Months	On-line	30

MoU Signed With Industry Partner

The University understands the significance of industry integration and imparting 60% skill component through Industry integration and has built a partnership with around 96 organizations/Industries in a short period of 3 years. The University has signed the following MoUs with Industry partners during the Month of June-July 2021.

Sr.No.	MoU Signed with Industry Partner
1	Mazar LLP
2	GT LLP
3	Sarabhai IT
4	Ennoble IP (P) Ltd.
5	CNX for MBA Programme
6	Jayem Auto (P) Ltd.
7	Survodaya Hospitals
8	SDG Choupal
9	HR Mahila Mahavidyalaya Jalandhar
10	IIM B Executive for Academic Partnership
11	IIM Amritsar for Academic Collaboration
12	JBM for M Tech-Robotics & Automation & B. Tech.- Mechanical & Smart Manufacturing
13	Anand Group for B. Tech.- Mechanical & Smart Manufacturing
14	Captive Programmes discussion with Hitachi, Subros, Reliance Industries Ltd., Benetton, Roop Auto,
15	STC with Sarvodaya Hospital (P) Ltd., Healthians Imbesat, GE Capital healthcare Ltd, Apollo Hospital, CSC e-Governance Services Ltd.
16	Bridge Program of Bosch India Ltd.
17	Discussion on Centre of Excellence with CNX, SBI-Credit Card, GE HealthCare Ltd., Schinder Electric Ltd., Usha International, CSC
18	Initiation of Section-8 Company, and 80-G Certification
19	Effective Coordination with PMU in SVSU

Honorary Causa Diploma/Advance Diploma/ B.Voc/ Post Graduate Diploma /M.Voc./ Skill Ph.D.

The conferment of the Honorary Causa will be the honour that SVSU can bestow on an individual who has consistently made outstanding contributions over a considerable period of time in the pursuit of human progress, mainly in the field of skills, Skills development initiative/innovation/quality/productivity/patent/preservation of traditional Art/ preservation of traditional culture/ Service to profession/ promoting Indian values and ethics etc.

The process of Honorary Causa Diploma/Advance Diploma/ B.Voc/ Post Graduate Diploma /M.Voc./ Skill Ph.D for the year 2021-22 has been initiated.

District wise/Vidhan Sabha detail of Govt. ITIs running under Skill Development & Industrial Training Department, Haryana.						
Sr. No.	District	Sr. No.	Name of Vidhan Sabha	Sr. No.	Name of Govt. ITI	Number of Govt. ITI
1	Panchkula	1	Kalka	1	Kalka at Bitna	4 Nos.
				2	Kalka at Bitna (W)	
				3	Raipur Rani	
		2	Panchkula	4	Panchkula	
2	Ambala	3	Naraingarh	5	Naraingarh (W)	8 Nos.
				6	Bharanpur	
		4	Ambala Cantt	7	MC Ambala Cantt.	
				8	Ambala City	
				9	Ambala City (W)	
				10	Hassanpur	
		6	Mulana	11	Nohni	
				12	Barara	
3	Yamuna Nagar	7	Sadhaura	13	Sadhaura	6 Nos.
				14	Mustafabad	
		8	Yamunanagar	15	Yamuna Nagar	
		9	Jagadhri	16	Chhachrouli	
				17	Chhachrouli W	
		10	Radaur	18	Nachron	
4	Kurukshetra	11	Ladwa			5 Nos.
		12	Shahbad	19	Shahbad	
				20	Shahbad W	
		13	Thanesar	21	Kurukshetra	
				22	Kurukshetra W	
		14	Pehowa	23	Pehowa	

5	Kaithal	15	Guhla	24	Cheeka	9 Nos.
		16	Kalayat	25	Kalayat	
				26	Rajound	
		17	Kaithal	27	Kaithal	
				28	Kaithal W	
				29	Guhna	
		18	Pundri	30	Pundri	
				31	Pundri W	
				32	Pabnawa	
6	Karnal	19	Nilokheri	33	Taraori	6 Nos.
				34	Nissing	
		20	Indri			
		21	Karnal	35	Karnal	
				36	Karnal W	
		22	Gharaunda			
		23	Assandh	37	Assandh	
				38	Ballah	
7	Panipat	24	Panipat Rural	39	Barana	8 Nos.
		25	Panipat	40	Panipat	
				41	Panipat W	
		26	Israna	42	Matlauda	
				43	Naultha	
				44	Pathari	
		27	Samalkha	45	Samalkha W	
				46	Bapoli	
8	Sonipat	28	Ganaur	47	Ganour	13 Nos.
				48	Rajlugarhi	
				49	Purkhas	
		29	Rai	50	Khewra	
		30	Kharkhauda	51	Kharkhauda	
				52	Farmana	
		31	Sonipat	53	Sonipat	
				54	Sonipat W	
		32	Gohana	55	Gohana	

				56	Juan	
		33	Baroda	57	Mundlana	
				58	Butana	
				59	Kathura	
9	Jind	34	Julana	60	Julana	8 Nos.
		35	Safidon	61	Muana	
				62	KheraKhemawati	
		36	Jind	63	Jind	
				64	Jind W	
		37	Uchana Kalan	65	Dumerkhan W	
				66	Uchana Khurd	
		38	Narwana	67	Narwana	
10	Fatehabad	39	Tohana	68	Tohana	5 Nos.
				69	Tohana W	
				70	Talwara at Jakhal	
		40	Ratia	71	BhodiaKhera	
				72	Bhirdana	
		41	Fatehabad			
11	Sirsa	42	Sirsa	73	Sirsa	7 Nos.
				74	Sirsa W	
		43	Dabwali	75	Choutala	
				76	Alika	
				77	Odhan	
		44	Rania	78	Rania	
		45	Ellenabad	79	N.S Chopta	
		46	Kalanwali			
12	Hisar	47	Adampur	80	Adampur	13 Nos.
				81	Adampur W	
				82	Balsmand	
		48	Uklana	83	Surewala	
		49	Narnaund	84	MajraPaiu	
				85	Rakhisahpur	
				86	Balkana	

		50	Hansi	87	Hansi	
				88	Hansi W	
		51	Barwala	89	Barwala	
		52	Hisar	90	Hisar	
				91	Hisar W	
		53	Nalwa	92	Nalwa	
13	Bhiwani	54	Loharu	93	Loharu	9 Nos.
		55	Bhiwani	94	Behal	
				95	Siwanikhhera	
				96	Bhiwani	
				97	Bhiwani w	
		56	Tosham	98	Tosham	
				99	Tosham W	
				100	Devrala	
14	Dadri	58	Charkhi Dadri	102	Charkhi Dadri W	5 Nos.
				103	Rawaldhi	
				104	Santor	
		59	Badhra	105	Kadma	
				106	KalaliBalali	
15	Rohtak	60	Rohtak			10 Nos.
		61	Garhi Sampla	107	Rohtak	
				108	Rohtak W	
				109	Kiloi	
				110	Hassangarh	
				111	Makroulikalan	
				112	Kansala	
		62	Kalanaur	113	Kalanour	
		63	Meham	114	Meham	
				115	Madina	
				116	Farmana Khas	
16	Jhajjar	64	Jhajjar	117	Jhajjar	13 Nos.
				118	Jhajjar W	
				119	Matenhail	

				120	Sahlawas	
		65	Beri	121	Paharipur	
				122	Dubaldhan	
				123	Charra	
				124	Baproda	
		66	Bahadurgarh	125	Bahadurgarh	
				126	Bahadurgarh W	
				127	Ashodha	
		67	Badli	128	Jahangirpur	
				129	Khuddan	
17	Mohindergarh	68	Ateli	130	Sujapur	9 Nos.
				131	Bhojawas	
		69	Mahendragarh	132	Mahendragarh	
				133	Mahendragarh W	
				134	Malrawas	
		70	Narnaul	135	Narnaul	
				136	Narnaul W	
				137	DarouliAhir	
		71	Nagalchaudhry	138	Shabajpur	
18	Rewari	72	Bawal	139	Tankri	9 Nos.
				140	KundManedhi	
		73	Rewari	141	Rewari	
				142	Rewari W	
				143	Footwear Institute	
				144	Sahranwas	
				145	Kharkara	
		74	Kosli	146	Berli Kalan	
				147	Kosli	
19	Gurugram	75	Pataudi	148	Moujabad	5 Nos.
				149	Japan- India Institute for manufacturingUncha Majra at Govt. ITI Uncha Majra Building.	
		76	Badshahpur			
		77	Gurugram	150	Gurugram	

				151	Gurugram W	
		78	Sohna	152	Sohna	
20	Mewat	79	Nuh	153	Taoru	9 Nos.
				154	Nuh	
				155	Nuh w	
				156	Ujjina	
		80	Ferozepur Jhirkha	157	FerojpurJhirka	
				158	FerojpurJhirka W	
				159	Nagina	
		81	Punahana	160	Punhana	
161	Pinangwan					
21	Palwal	82	Hathin	162	Hathin	4 Nos.
		83	Hodal	163	Dhighot	
		84	Palwal	164	Palwal	
				165	Khushak	
22	Faridabad	85	Badkhal	166	Faridabad	7 Nos.
		86	Faridabad	167	Faridabad W	
		87	Faridabad NIT	168	Pali	
		88	Tigaon	169	Tigaon	
				170	Mohna	
				171	Fatehurbilloch	
		89	Prithla	172	Unchagaon (W)	
90	Ballabgarh					
Total						172 Nos.

SKILL DEVELOPMENT AND INDUSTRIAL TRAINING DEPARTMENT

Observations/Recommendations of the Committee

1. The Committee During the oral examination of Skill Development and Industrial Training Department observed that the students who passed the ITI courses with training have to face frustrations due to exploitation by the employers of Industries. The employees have to do their duties at least 12-12 hours in a day and get low salaries. That's why most of the skilled workers don't wish to do job in such Industries.

The Committee recommended that the minimum salary should be fixed for the skilled workers in private Industries as per guidelines of the Haryana Government. The Committee recommended that the exploitation of the skilled workers must be stopped and there should be a monitoring Committee to check such matters. The Chairperson of the Committee recommended that awareness camps should be organized to aware the students.

2. During the course of oral examination of Skill Development & Industrial Training Department the Committee discussed the matter of the students who passed the ITI courses with requisite training in search of placement. The Committee visited/inspected the ITI, Sonapat and noticed the training system & appreciate the efforts are being done by ITI, Sonapat. The Committee also discussed the matter to create the interest of girls students in the courses of ITI's. The Chairperson of the Committee raised the matter of the schemes & amendment in schemes run by the Haryana Government.

The Chairperson of the Committee directed/recommended that the data of all the students who passed the ITI courses should be kept in the concerned Deputy Commissioner offices so that the requirement of skilled workers can be fulfilled from such students. In this way the unemployment can be curtailed. The Chairperson of the Committee recommended that Skill Development & Industrial Training Department should install a big screen in all ITI's of the state through this all informations regarding all courses which are available in Institutes and also scopes in the job of such courses should be displayed on the screen so that the benefit of such schemes should be reached to the more people. The Committee also recommended that a common telephone no. /mobile no. should display in every ITI notice board through which every student can get all type of information's for his bright future.

3. During the oral examination of the Committee the Skill Development & Industrial Training Department gave information about the MoU signed between Industrialists and the Department told that the Department will be achieved a target of 400 MoU's. The Committee further discussed that how many public representatives attended the programme. The Committee observed that in such type of programme the representatives of public as all concerned MLA's, MP's and Municipal Councilors can give their contribution to aware the people.

The Chairperson of the Committee strongly recommended that the Skill Development & Industrial Training Department should invite all the

representatives of public as all concerned MLA's, MP's and Municipal Councilors in the Government programmes such as the Department could held in the form of Workshop at Faridabad. The Committee recommended that public representatives can give their contribution to aware the people and the schemes of the Government can reach to the people.

4. The Committee discussed on National Apprenticeship Promotion Scheme (NAPS) during the course of oral examination of the Committee. Apprenticeship act, 1961 provides to create training facilities in different trades in various Establishments, regulate and control of training of apprentices. According to this act Establishments have to engage minimum 2.5 percent and maximum 15 percent number of apprentices of their total manpower appointed either directly or indirectly.

The Chairperson of the recommended that Apprenticeship act, 1961 should be implemented & strengthened more effectively so that all the students who passed ITI courses can complete their apprenticeship through Government sector or Private sector. The Chairperson of the Committee also recommended these all schemes should be implemented on ground level not in papers only so a complete record of the Industries should be maintained by Skill Development & Industrial Training Department.

5. The Committee during the spot visit/inspection of ITI Sonapat noticed shortage of facilities in ITI's of the state. The Principal ITI Sonapat told that the guest teachers from other institutes teach the Student of ITI Sonapat and the students have to face problems due shortage of staff.

The Committee recommended and directed that the quality education in ITI's must be provided to the Students so the Skill Development & Industrial Training Department should take necessary steps to fill up the large number of vacant posts of the teaching staff in ITI's. The Committee also recommended that the teachers whose work and results are excellent and take keen interest to improve the standard of Education in Government ITI's should awarded or given incentives.

HEALTH SERVICES DEPARTMENT

The Committee discussed its scope and functions and framed the following questionnaires:-

1. The action taken Report of the meeting held on 20th August, 2020 at Circuit House, Rohtak with officers of local Administration and the Doctors of Health Department. The Committee made some suggestions in the proceedings of the Committee were sent to Additional Chief Secretary, Health Department and Director General, Health Services, Haryana vide letter No HVS/E&H/11/ 2020-2021/12429-33 dated 8th September, 2020 but no reply has been received by the Committee till date.
2. What were the steps being taken for the preparations of the second wave of the Covid-19 by the Health Department?
3. How many Oxygen Plants were established during the 1st wave and second wave of Covid-19 in the state of Haryana? Give the details where they were established what is capacity of these Oxygen plants
4. How many Ventilators have been received from PMO office to the Health Department of Haryana and where they have been established? How many Ventilators are in working position at present? What was position of the operational staff to operate the above said Ventilators in the state when these were received? The details to be supplied to the Committee?
5. What is the position of Medical staff/Paramedical staff at this time in the state? The details to be supplied District-wise. What is the proposal for recruitment of Medical staff/Paramedical staff to tackle the third wave of Covid-19, epidemic in the state?
6. Give the details of the Vaccine which are used in the state for Covid-19, epidemic at this time. What is the plan of Vaccination in future of Health Department? Will the Department use any other Vaccine beyond use at present for Covid-19? If yes, supply the plan chart of this.
7. How many Oxygen Concentrators have been purchased by the Health Department during the Covid-19 and how many Oxygen Concentrators have been received from CSR/donation by the Department?
8. Will the Health Department increase the Vaccination Camps in future and what is plan for Rural and Urban areas for Vaccination?
9. Whether the prior permission to organize the Blood Donation camps has been taken from the concerned CMO's? Is the record of the blood donors maintained properly and same is submitted in CMO's office on the same day or not?
10. Whether the record of the blood collected by any organization is maintained properly and the name of the persons to whom it is given is maintained and the same is sent to CMO's office or not?

11. Whether the complete data of blood donors and blood recipients is registered in the concerned CMO's office or not?
12. Whether the Private Hospitals which have got land on subsidized rates from Government of Haryana have adopted such patients who are suffering from Hemophilia and Thalassemia diseases registered in the concerned districts?
13. Whether the permission has been taken from the concerned CMO's when the donated blood is transferred in inter-distinct and inter-state?
14. Whether any type of pension/financial help is being given to the patients who are suffering from Hemophilia and Thalassemia diseases? If yes, the pension policy may be supplied to the Committee.
15. Whether the free Education is provided who are suffering from Hemophilia and Thalassemia diseases in the state or not?
16. How many person were Covid-19 positive & how may cured in April and May, 2021 in Haryana? Supply the District-wise details of such persons to the Committee.
17. How many people were died in April & May, 2021 due to Covid-19 epidemic and any other diseases in Haryana? Supply the District-wise details of such persons to the Committee.
18. What steps are being taken by Health Department in the state of Haryana if third wave comes of Covid-19 epidemic? As we have acknowledged from TV Channels that the third wave of Covid-19 would adversely effect to the children. The details of the preparations may be supplied to the Committee.
19. How many beds available for Covid-19 patients and how many Ventilators are available in the Government Hospitals to tackle this epidemic in the state of Haryana? And also supply the position of oxygen in the state. District-wise details to be supplied to the Committee.
20. How many PHC & CHC are working in Baroda (Sonepat) Constituency at present and what is the position of staff (Doctors and Nurses) in the above said PHC and CHC.
21. What is position of Vaccination regarding Covid-19 epidemic in the state of Haryana?
22. How many blood donation Camps were organized during the last three months in the state of Haryana and which organizations were involved in this process & how much blood units were collected? The details to be supplied to the Committee.

**The reply to the questionnaire asked by Subject Committee on
Education, Technical Education, Vocational Education, Medical
Education and Health Services of Haryana Vidhan Sabha.**

Q. No.	Question	Reply																								
1.a	The Action Taken Report of the meeting held on 20 th August'2020 at Circuit House, Rohtak with officers of local Administration and the Doctors of Health Department. The Committee made some suggestions in the proceedings of the Committee were sent to Additional Chief Secretary, Health Department and Director General, Health Services, Haryana vide letter No. HVS/E&H/11/2020-2021/12429-33 dated 8 th September, 2020 but no reply has been received by the committee till date.	<div><div>Action Taken Report, DC Rohtak</div><div><div>1. <div>fdru ykx dh MFkL vcu ,fj;k e gb vkj fdru ykxk dh MFkL :jy ,fj;k e gb \ rFkk ftudh MFk gb mudk dkfoM&19 d bykok dku Lh fcekfj;k FkhA</div><table><tr><td colspan="2">Total Death</td><td colspan="2">Rural</td><td colspan="2">Urban</td></tr><tr><td colspan="2">76</td><td colspan="2">10</td><td colspan="2">66</td></tr><tr><td>Male</td><td>53</td><td>Male</td><td>5</td><td>Male</td><td>48</td></tr><tr><td>Female</td><td>23</td><td>Female</td><td>5</td><td>Female</td><td>18</td></tr></table><div>1. Malnourished =0 2. Out of the total 76 Deaths only one male age 66yrs was found Anemic, rest of all were having co-morbidities like, Hypertension, Diabetes, Hypothyroidism, Carcinoma,COPD, Pancytopenia, Pyelonephritis, Polyarthrititis,Liver abscess,Renal diseases etc.</div></div></div><div><div>2. <div>fty e ftru EkVjfuVh gle g mue ,ujkYM ixuUV efgyk dh fyLV y vkj mukdh VUVfVo MV vkQ fMyhojh viu MkVk e QhM dj rFkk mudk n[kr g, Mkj LVIL ij tkdj dkfoM VLV dh Lfo/kk nh tkuh pkfg, ,o Lhfu;j LhfVtu</div><div>- During ANC visits also pregnant females & their family members are being counseled regarding COVID 19 preventive measure and in Case of any ILI symptoms persons is advised for testing. -During PMSMA meetings every pregnant female whose EDD is</div></div></div></div>	Total Death		Rural		Urban		76		10		66		Male	53	Male	5	Male	48	Female	23	Female	5	Female	18
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		<p>3- fty e fgekfQfy;k vkj FkfyfLfe;k d fdru&fdru ejht gA</p>	<p>1. Number of Hemophilia cases: Paediatric = 16, Adult = 22 Total = 38</p> <p>2. Number of Thalessemia cases = 101</p>
1.b	<p>The Action Taken Report of the meeting held on 24th July'2020 at Faridabad.</p>	<p>Action Taken Report by DC Faridabad</p> <ol style="list-style-type: none"> 1. For awareness generation of public, do's & don't related to COVID-19 have been displayed on gantries. 2. On these gantries, the details regarding different types of immunity boosters have been displayed such as Ayurvedic Kadha & different types of spices used in daily routine in kitchen for awareness generation of the general public has been displayed. 3. COVID-19 hipline numbers i.e. 1950, 0129-2221000 has been displayed in Govt.offices & Public places. 4. Antibody test has not been conducted along with blood donation camp as matter was discussed with ESI Medical College No.3, Faridabad. They have told that plasma donation is only for COVID-19 positive patient that within 14 days to four months being negative from Covid-19. 	

		<p>5. Associate professor of ESI Medical College No.3, Faridabad has been made Nodal officer Committee of Doctors have been prepared for smooth supply of Plasma donors & receivers. No Complaint was received regarding those indulged in buying of selling plasma.</p> <p>6. Proper system has been made and the committee of the doctors of ESI Medical College No.3, Faridabad has been made for smooth supply of plasma.</p> <p>7. However, Plasma donation was stopped after advisory from ICMR that the same is not advisable.</p>
2	What were the steps being taken for the preparations of the second wave of the Covid-19 by the Health Department?	<p>The steps being taken for the preparations of second wave of the COVID-19 are as follows:</p> <ul style="list-style-type: none"> • The State Government extended 'The Haryana Government Epidemic Disease, COVID-19 Regulations, 2020 till 31st March, 2022 under the Epidemic Diseases Act, 1897 to further control the second wave of COVID-19. • In compliance of the various guidelines issued by Gol to provide Home Isolation facilities to asymptomatic, Mild symptomatic or pre-symptomatic COVID patients subject to fulfilment of pre-requisite condition, the provision of Home Isolation was started across the state. • Home Isolation booklet has been designed and being distributed to all patients under Home Isolation. • Home Isolation Kits including Medicines, Sanitizer, Thermometer, Steamer, Pulse Oxymeter, Immunity Boosters and face masks are being distributed. • Home Isolation teams of Health Department were deployed for continuous monitoring of patients under Home Isolation. <p>COVID-19 DIAGNOSTIC FACILITIES</p> <ul style="list-style-type: none"> • Per day Testing Capacity of the State has been expanded. As on date State of Haryana is having total testing capacity of 92800 samples per day (RTPCR testing).

		<ul style="list-style-type: none"> ➤ Government lab capacity- 25850 (20 Labs) ➤ Private lab capacity- 66950 (24 Labs having MoU with Health Deptt. Haryana) • Further, the charges of various COVID-19 tests have been capped by Haryana Government, which are as follows: <ul style="list-style-type: none"> ➤ RT-PCR COVID-19 Testing- Rs.450/- ➤ Rapid Antigen testing- Rs. 350/- ➤ IgG Elisa Antibody testing- Rs.250/- <p>Health infrastructure</p> <ul style="list-style-type: none"> • To augment the increased requirement of Health infrastructure during 2nd wave, the State Govt. has made continuous efforts and increased the bed capacity of Isolation Beds, Isolation Beds with O2 Support, ICU Beds without ventilator and ICU Beds with Ventilators. The bed capacity was increased in Govt. Medical Colleges, Civil Hospitals, and addition of beds in existing dedicated COVID private hospitals and addition of new private hospitals for management of COVID patients in the state of Haryana. • New isolation facilities were setup to increase the bed capacity. 500 bedded makeshift hospitals have been established, one each at Hisar and Panipat. These are functioning as independent COVID hospitals with 500 oxygen supported beds. A 100 bedded makeshift hospital has been established in Tau Devi Lal Stadium, Gurugram. <p>Oxygen requirement in the State:</p> <p>The State Govt. constituted a Committee under the Chairmanship of DGHS for calculating the demand of Oxygen in the State, which submitted that on the basis of patient load (Both COVID and Non-COVID patients), the requirement of the State was 270 MT per day as on 24.04.2021 (for all Govt. and Private health facilities). However, the allocation of Liquid Medical Oxygen was controlled by Govt. of India. Although, the State has enough production of LMO at various oxygen generating plants situated in</p>
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		<p>the State, but it has to share LMO to other states and in lieu of that LMO from other states was provided to Haryana.</p> <ul style="list-style-type: none"> • The Govt. of Haryana made rigorous efforts in increasing the State Quota of LMO from 162 MT initially and gradual increase up to 307 MT per day subsequently. • To enhance the capacity of oxygen in the State, PSA Plants (Oxygen Generator Plants) were installed at various Civil Hospitals and Govt. of India was requested to provide additional 184 PSA plants to be set up at various Govt. Health Facilities in the State. Out of which, 43 PSA plants were approved by Gol. • The State Govt. made a State Level Committee under the Chairmanship of Principal Secretary to Haryana Govt., Department of Industries and Commerce, which controlled and monitored the distribution of oxygen in each district and to each COVID hospital. A control room was set up in the Haryana Civil Secretariat for the purpose. • Similarly, District Level Committees were constituted for rational use and distribution of oxygen to all health facilities. • The department also issued guidelines for rational use of oxygen in the hospitals and SOPs for oxygen audit at hospitals and district level. <p>LOGISTICS: A brief note on COVID-19 related procurement and capacity enhancement is as under: -</p> <p>EQUIPMENT</p> <ol style="list-style-type: none"> 1. Ventilators 2. Oxygen Concentrator 3. Cylinder D & B Type: A total of 2505 numbers of 'D' Type Oxygen Cylinders and 2418 numbers of 'B' Type Oxygen Cylinders have been provided to Civil Hospitals and Medical Colleges of Haryana State on added capacity since in onset of COVID.
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		<p>numbers of Control room are 1075. (Except from Gurugram and Faridabad) 8558893911.</p> <p>Tele-Consultation</p> <ul style="list-style-type: none"> • The Government of Haryana has established '1075 Helpline' since March, 2020 for addressing queries of general public during the COVID-19 pandemic. Anyone can call at toll free short code "1075" or "8558893911" (for Faridabad and Gurugram) for seeking help for health related issues, during COVID-19 pandemic. Further, in continuation of COVID-19 helpline, the Government of Haryana has also started consultations to be provided by qualified doctors telephonically, for the public at large, namely Telemedicine. Through this facility, one can also get freetele-consultation on phone from experienced doctors using the helpline 1075 at IVR 3 for Tele Consultation. 725 doctors of various specialties are enrolled in Telemedicine. • Initiation of e-Sanjeevani OPD in Haryana The Government of Haryana to grant the maximum benefit of tele-consultation/ tele-medicine to the public at large has started an online Stay Home OPD portal namely "e-Sanjeevani OPD" under National tele-consultation services of Govt. of India and the same is on board since 01.05.2020. One can consult a Doctor by using laptop/ desktop or an android smart phone with internet, while staying at home through video call/ live chat. Using this platform, the report of the investigations can be uploaded and the consulting doctor available online after going through and after examining the patient clinically (through video calling) can prescribe lab tests or medicine on e-prescription. This service is completely free. Till date, 645 doctors have got them registered for providing tele-consultation through e-Sanjeevani OPD. Further the e-prescription has been made legally valid by the State Government. It is furthermore pertinent to mention here that wide publicity of the Tele-consultancy numbers including name of
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		<p>the services being provided by State of Haryana is being made through various modes i.e. print and electronic media.</p> <p>HR Strengthening</p> <ul style="list-style-type: none"> Sanction was given for the deployment of 718 posts of various categories including Epidemiologist, Public Health, Managers, Biologist, Health Inspector, Microbiologist, Physicians etc. Moreover, to fill up the gaps of Human resource during current surge of cases, ESI Staff, Private Doctors, Medical Post graduate residents, medical students and other para medical students have been deployed in all the Districts of Haryana. <p>Capping of charges for treatment in private hospitals</p> <ul style="list-style-type: none"> COVID treatment charges have been capped in all private hospitals. The rates for Isolation Beds Rs. 8,000 per day for Non- NABH Hospitals, Rs. 10,000 per day for JCI/ NABH Hospitals), ICU Beds without Ventilators Rs. 13,000 per day for Non- NABH Hospitals, Rs. 15,000 per day for JCI/ NABH Hospitals), ICU Beds with Ventilators (Rs. 15,000 per day for Non- NABH Hospitals, Rs. 18,000 per day for JCI/ NABH Hospitals). <p>IEC/BCC ACTIVITIES</p> <ul style="list-style-type: none"> Regular IEC/BCC Activities like Advertisement, Pamphlets, Radio & TV Campaign, and SMS Services regarding COVID-19 have been done for generating awareness in the community time to time. <p>DISTRIBUTION OF IMMUNITY BOOSTER BY AYUSH DEPARTMENT</p> <ul style="list-style-type: none"> Department of AYUSH has distributed Immunity Boosting Medicines to more than 3.71 lac persons in containment zones in campaign mode. <p>Dedicated ambulance services for COVID patients</p> <ul style="list-style-type: none"> Two dedicated ambulances have been designated for transportation of COVID
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		<p>Positive Patients to the dedicated facility in each District. In addition, Hearse vans to transport COVID bodies have also been made available in all the districts of Haryana.</p> <p>Dead Body Management</p> <ul style="list-style-type: none"> Guidelines on Dead Body Management have been issued wherein the department owns the responsibility of handling and transportation of body to the cremation ground. <p>COVID-19 Sero-Survey</p> <ul style="list-style-type: none"> State of Haryana has successfully conducted two rounds of Sero Surveys, wherein the sero-prevalence was found to be 8% in first round and 14.8% in second round held in Oct, 2020. <p>Advisories & Guidelines</p> <ul style="list-style-type: none"> The following Advisories and Guidelines have been issued from time to time for the management of COVID-19 during 2nd wave: <ul style="list-style-type: none"> ➤ Clinical Guidance on Diagnosis and Management of Diabetes at COVID-19 Patient Management facility, dated 02-06-2021 ➤ Advisory for COVID-19 testing during the second wave of the pandemic, dated 21-05-2021 ➤ Guidelines for implementation of Haryana Villagers General Health Checkup Scheme, dated 21-05-2021 ➤ Advisory Home Rapid Antigen Test Kit, dated 19-5-21 ➤ Advisory for Dental Surgeons for Mucormycosis, dated 18-05-2021 ➤ AIIMS Clinical Management Guidelines for COVID 19 Patients, dated 17-05-2021 ➤ Extension of Mahamari Alert-Surakshit Haryana upto 24-05-2021 ➤ SOPs on COVID-19 Containment & Management in Peri urban Rural & Tribal areas, dated 17-05-2021 ➤ Code Mucor: Guidelines for Diagnosis, Staging, Management and Prophylaxis of COVID-19-associated Mucormycosis, dated 14-05-2021
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	<ul style="list-style-type: none"> ➤ Regarding increasing RAT testing for COVID-19, dated 11-05-2021 ➤ Regarding reiteration of various guidelines related to COVID-19 death, dated 11-05-2021 ➤ Reiteration of Guidelines for storage of respiratory specimens collected for COVID-19 diagnosis by RT-PCR platforms in Government laboratories, dated 25.06.2020. ➤ Advisory for COVID-19 testing during the second wave of the pandemic, dated 05-05-2021 ➤ AIIMS Clinical Guidance For Syndromic Management Of Suspected COVID 9 Cases, dated 03-05-2021 ➤ AIIMS Clinical Guidance on Management of COVID-19 (VERSION 2.0), dated 23-4-2021 ➤ Liberalized Pricing and Accelerated National Covid-19 Vaccination Strategy, dated 20.4.2021 ➤ Proposal for setting up of Whole Genomic Sequencing Lab at Post Graduate Institute of Medical Sciences, Rohtak, Haryana, dated 20-4-2021 ➤ Revised standard treatment protocol for asymptomatic and mild symptomatic covid patients April, dated 09.02.2021. ➤ Advisory on Diagnosis and Management of fever by Dr. Dhruv Chaudhary, dated 08-4-2021 ➤ Guidance on COVID-19 Vaccination at Work Places (Government & Private), dated 07-04-2021 ➤ Guidelines for effective control of COVID-19 As per Ministry of Home Affairs MHA Order No. 40-3-2020-DM-I A to be effective from 1 April, 2021 ➤ Regarding Interventions & Measures in view of rising trend of COVID-19 cases in the State dated 23rd march 2021. ➤ Steps taken by various states to control new strain of COVID-19, dated 18-05-2021 ➤ Standard Operating Procedures on preventive measures to contain spread of COVID-19 during religious festivals, events, meals, dated 17.03.2021
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	<ul style="list-style-type: none"> ➤ SOP Guidelines for reopening schools, dated 16.03.2021 ➤ Regarding Interventions & Measures in view of rising trend of COVID-19 cases in the State, dated 16-5-2021 ➤ Regarding Interventions and Measures for tackling COVID-19 in the State of Haryana, dated 16.3.2021 ➤ Vaccination Health Care Workers (HCWs), Front Line Workers (FLWs) in view of rising trend of COVID-19 cases in the State, dated 15.3.2021 ➤ Organization of three days State Level Livestock Show qua COVID Protocols, dated 15-03-2021. ➤ Standard Operating Procedures on preventive measures to contain spread of COVID-19 during Kumbh Mela, Haridwar, dated 10-03-2021. ➤ Advisory for devotees going for Kumbh Mela (Uttarakhand), dated 05-03-2021 ➤ Strengthening of ongoing activities in regards to rising trend of COVID-19 positive cases in the state of Haryana, dated 03-03-2021 ➤ SOPs on preventive measures to contain spread of COVID-19 in skill or entrepreneurship training, dated 01.03.2021 ➤ SOPs on preventive measures to contain spread in religious places of worship, dated 01.03.2021 ➤ SOPs on preventive measures to be followed in Entertainment Parks and similar places to contain, dated 01.03.2021 ➤ SOPs on preventive measures in shopping malls to contain spread of COVID-19, dated 01.03.2021 ➤ SOPs on preventive measures in Restaurants to contain spread of COVID-19, dated 01.03.2021 ➤ SOPs on preventive measures in hotels and other Hospitality Units, dated 01.03.2021
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		<ul style="list-style-type: none"> ➤ Guidelines on Preventive Measures to Contain Spread of COVID-19 in Yoga Institutes & Gymnasiums, dated 01.03.2021 ➤ Advisory-Conduct-of-Festivals-in-context-of-COVID19, dated 28-2-2021 ➤ SOPs for opening up of stadium for sports event, dated 22.5.2021 ➤ Guidelines for International Arrivals, dated 17.02.2021 ➤ SOPs on preventive measures to contain spread of COVID-19 in offices, dated 13.02.2021 ➤ Extension of validity of Standard Operating Procedures for Epidemiological Surveillance, dated 30.01.2021 <p>HVGHCS</p> <p>The State Govt. in Health Department also initiated a scheme for check up of rural population, as the cases of COVID positivity in the rural areas started increasing, namely Haryana Villagers General Health Checkup Scheme (HVGHCS)</p> <ul style="list-style-type: none"> • The scheme was initiated from May 15, 2021 & villages with high COVID load were taken on priority. All the villages of the districts have been screened once and rescreening of all the villages having more than 5% Rapid Antigen Test (RAT) positivity has been completed on 14/06/2021. • The initial screening was carried out from 15 May to 8 June, 2021. The data of initial screening is given below: <ul style="list-style-type: none"> ➤ Total persons screened 1,73,79,228. ➤ Total persons detected for Influenza like illness (ILI) 1, 10,928. ➤ Total persons tested for RAT 1, 31,635 out of these 3,744 were positive. ➤ Total persons tested RT-PCR 65,856 out of these 1,420 were positive. ➤ The maximum daily RAT positivity rate was 5.47% on 19 May'2021, which gradually dropped down to 0% on 8 June 2021.
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		<ul style="list-style-type: none"> • The spread of pandemic was curtailed in rural areas effectively. • The rescreening was carried out from 01 June to 14 June, 2021. The data of rescreening is given below: <ul style="list-style-type: none"> ➤ Total persons rescreened 13,22,058. ➤ Total persons tested for RAT 19,925 out of these 78 were positive. ➤ Total persons tested RT-PCR 14,468 out of these 12 were positive. • Monitoring of Home Isolation Kits Distributed as on 21 June 2021: 35275 <p>Ambulance rates</p> <p>The State Govt. at district level has also capped the charges for Ambulance services by Private Operators.</p> <p>Mucormycosis</p> <p>The State Govt. notified Mucormycosis (Black Fungus) as modifiable disease for better monitoring and control of the disease. Additionally, similar to Tocilizumab and Ramdesivir, the drug Amphotericin-B, used for treatment of Black Fungus, was also distributed to all Govt. and private health facilities by a State Level Committee, as per allocation by Gol.</p>
3	How many Oxygen Plants were established during the 1 st wave and second wave of Covid-19 in the state of Haryana? Give the details where they were established what is capacity of these Oxygen plants	To enhance the capacity of oxygen in the State, 6 PSA Plants have already been installed and 34 have been approved to be set up in various Districts Hospitals, Medical Collages (7), SDH's and CHC's by Gol & 9 PSA Plants have been set up under CSR Activity.
4	How many ventilators have been received from PMO office to the Health Department of Haryana and where they have been established? How many ventilators are in working position at	The State of Haryana has received a total No. of 50 ventilators under PM Cares Fund. Adequate number of Anaesthetists/ Physicians/ Paediatricians/ Medical Officers/ Staff Nurses are available for operating these ventilators.

	present? What was position of the operational staff to operate the above said Ventilators in the state when these received? The details to be supplied to the committee?	
5	Give the details of the Vaccine which are used in the state for Covid-19, epidemic at this time. What is the plan of Vaccination in future of Health Department? Will the Department use any other Vaccine beyond use at present for Covid-19? If yes, supply the plan chart of this.	<p>Covishield, manufactured by Serum Institute of India and Covaxin manufactured by Bharat Biotech are being used for COVID-19 Vaccination. Health Department is committed to increase the vaccination pace with the objective to vaccinate all eligible beneficiaries. Health Department will continue to hold camps to its full capacity.</p> <p>The future planning depends upon availability/ allocation of vaccine by GOI from time to time. As per availability/ allocation of vaccine, number of Vaccination sites will be increased in future in both urban and rural areas to cover maximum beneficiaries.</p> <p>At present, other than Covaxin and Covishield, only SPUTNIK-V has been recently introduced in private sector in India and till now only one private hospital in Gurugram is providing the same.</p> <p>In future, if any new vaccine is provided by GOI, the same would be included for COVID-19 vaccination in the State, as per GOI guidelines.</p>
6	How many oxygen concentrators have been purchased by the Health Department during the Covid-19 and how many oxygen concentrators have been received from CSR/donation by the Department?	Health Department/ HMSCL have not purchased any Oxygen Concentrator from 01.01.2020 till date. Whereas, a total of 2569 number of Oxygen Concentrators have been received through CSR/Donation.
7	Will the Health Department increase the Vaccination Camps in future and what is plan for Rural and Urban areas for Vaccination?	Health Department is committed to increase the vaccination pace with the objective to vaccinate all eligible beneficiaries. Vaccination camps are being planned in both urban and rural areas. The future planning depends upon availability/ allocation of vaccine by GOI from time to time. As per availability/ allocation of vaccine, the number of Vaccination sites will be increased in future in both urban and rural areas to cover maximum beneficiaries.

8	<p>Whether the prior permission to organize the Blood Donation camps has been taken from the concerned CMO's?</p> <p>Is the record of the blood donors maintained properly and same is submitted in CMO's office on the same day or not?</p>	<p>Yes, Prior permission to organize the Blood Donation camps by private hospital/charitable blood centers is to be taken from the concerned Civil Surgeon. The guidelines in this regard have been circulated to all the licensed blood centers vide letter No. HSBTC/BTS/2021/200-221 dated 16.4.2021.</p> <p>This point was deliberated upon in the meeting held on 14.7.2021 and the committee was of the opinion that record of blood centres are confidential due to fiduciary relationship of donor and all the records kept open for inspection by any competent authority i.e. any representative of Deputy Commissioner/ Civil Surgeon/ Senior Drug Control Officer/ Drug Control Officer/ etc. However, Contact details of the donors cannot be shared or made public, as these are available with the fiduciary custody of licensed blood bank to avoid any misuse.</p>
9	<p>Whether the record of the blood collected by any organization is maintained properly and the name of the persons to whom it is given is maintained and the same is sent to CMO's office or not?</p>	<p>Yes, The record of the blood collected by any organization is maintained properly.</p> <p>However, these records are confidential and can be examined at any time by the competent authorities i.e. any representative of Deputy Commissioner and Civil Surgeon, Senior Drug Control Officer, Drug Control Officer, etc.</p>
10	<p>Whether the complete data of blood donors and blood recipients is registered in the concerned CMO's office or not?</p>	<p>No, These records are confidential due to fiduciary relationship of donor and blood centre and can be examined at any time by the competent authorities i.e. any representative of Deputy Commissioner and Civil Surgeon, Senior Drug Control Officer, Drug Control Officer etc.</p>
11	<p>Whether the Private Hospitals which have got land on subsidized rates from Government of Haryana have adopted such patients who are suffering from Hemophilia and Thalassemia diseases registered in the concerned districts?</p>	<p>All Govt. and Private hospitals have to issue free blood units to Haemophilia and Thalassemia patients as per Govt. of India D.O. No.: S-12016/01/2012-NACO (NBTC) dated 21st August, 2017. Govt. of Haryana is providing free Haemophilia factors and Iron chelating agents to Thalassemia patients registered with Haryana State Blood Transfusion Council (HSBTC). No records of adoption by private hospital are available with the department.</p>

12	Whether the permission has been taken from the concerned CMO's when the donated blood is transferred in inter-district and inter-state?	No, There is National Policy of bulk transfer of Blood and Blood Components amongst licensed blood centers. A meeting to discuss this point was held on 14.7.2021. The committee was of the opinion that blood centers shall inform to Civil Surgeon and SBTC regarding bulk transfer within the State and in case of inter-state Bulk transfer, the information shall be given to concerned Civil Surgeon, SBTC and NBTC and records of the same are to be maintained at Civil Surgeon Office and SBTC, so that necessary action w.r.t. proper utilization may be taken by competent authorities.
13	Whether any type of pension/ financial help is being given to the patients who are suffering from Hemophilia and Thalassemia diseases? If yes, the pension policy may be supplied to the Committee.	No
14	Whether the free Education is provided who are suffering from Hemophilia and Thalassemia diseases in the state or not?	No.
15	How many person were Covid-19 positive & how many cured in April and May, 2021 in Haryana? Supply the District-wise details of such persons to the committee.	The district-wise details of the COVID-19 positive persons & cured in April and May'2021 in Haryana is annexed as Annexure-9
16	How many people were died in April & May' 2021 due to Covid-19 epidemic and any other diseases in Haryana? Supply the District-wise details of such persons to the Committee.	The district-wise details of the persons died in April and May'2021 due to COVID-19 in Haryana is annexed as Annexure-10 . However, total number of deaths registered in each of the districts.

17	<p>What steps are being taken by Health Department in the State of Haryana if third wave comes of Covid-19 epidemic? As we have acknowledge from TV Channels that the third wave of Covid-19 would adversely effect to the children. The details of the preparations may be supplied to the Committee.</p>	<p>In addition to the preparation done for Second wave of COVID-19, as enumerated in reply to Q. 2 above, the State Govt. is taking the following Steps to manage anticipated 3rd wave of COVID-19, especially with regard to paediatric population.</p> <ol style="list-style-type: none"> 1. Health Department is following the five-fold strategy of COVID i.e. Appropriate COVID Behavior-Test-Track-Treat-Vaccination. 2. Health Department has undertaken all possible efforts to expand its testing capacity. As on date, State is having total testing capacity of 92800 samples per day with Government lab capacity- 25850 (20 Labs) and Private lab capacity- 66950 (24 Labs having MoU with Health Deptt. Haryana). <ul style="list-style-type: none"> ➤ Proposal for various equipment required in paediatric wards has already been initiated e.g. syringe infusion pump, Paediatric ventilator, Neonatal ventilators, C-pap, High flow nasal cannula, etc. ➤ Regarding medicines - DPMU portal has been opened for districts to upload the demand of medicine and consumables required ➤ For minor equipment- All Civil Surgeons have already been directed to procure the minor equipment at their level. ➤ The SNCU and NICU services are being strengthened at all district hospitals. ➤ The training of Paediatricians and other doctors along with para-medical staff is being done. ➤ Intensification of vaccination in the State. 3. Regular IEC/BCC Activities, such as Newspaper Advertisements, Pamphlets, Radio & TV Campaigns, SMS Services regarding COVID-19 are being done for generating awareness in the community from time to time.
18	<p>And also supply the position of oxygen in the state. District-wise details to be supplied to the Committee.</p>	<p>To enhance the capacity of oxygen in the State, 6 PSA Plants have already been installed and 34 have been approved to be set up in various Districts Hospitals, Medical Collages (7), SDH's and CHC's by Gol & 9 PSA Plants have been set up under CSR</p>

		Activity.
19	How many PHC & CHC are working in Baroda (Sonepat) Constituency at present.	There are 2 CHCs, namely CHC Bhainswal Kalan & CHC Mundlana and 7 PHCs i.e. Rukhi, Banwasa, Madina, Butana, Jagsi, Baroda Mor and Shamri in Baroda (Sonepat) Constituency.
20	What is position of Vaccination regarding Covid-19 epidemic in the state of Haryana?	<p>The COVID-19 Vaccination was launched on 16th Jan'2021 in Haryana.</p> <ul style="list-style-type: none"> • First phase vaccination of Health Care Workers (HCWs) was initiated from 16th January, 2021, whereas the vaccination of Front Line Workers (FLW) started from 4th Feb, 2021. • From 1st March'2021, the vaccination of population above 60 years of age and citizens above 45 years with co-morbidities were started. • The 3rd phase of vaccination drive has been started from 2nd May'2021 that will cover the population of 18-44 years of age. • More than a total of 1,05,72,832 doses (both 1st & 2nd dose) have been administered till 18th July, 2021. • Besides this GOI has also permitted for private CVCs to do vaccination on payment basis; however, COVID-19 vaccination is free in all Govt. facilities. <p>COVID-19 Vaccination Status:</p> <ul style="list-style-type: none"> ➤ Health Care Workers: 1st Dose: 2,47,333 and 2nd Dose: 1,69,808 ➤ Front Line Workers: 1st Dose: 2,43,347 and 2nd Dose: 1,40,855 ➤ General Citizens ≥ 60 Years and 45-60 years: 1st Dose: 41,04,838 and 2nd Dose: 15,10,379 ➤ General Citizens aged 18-44 Years: 1st Dose: 38,58,969 and 2nd Dose: 1,97,303 ➤ Total Achievement: 1st Dose: 85,54,487 and 2nd Dose: 20,18,345 <p>Grand Total: 1,05,72,832</p>

21	How many blood donation Camps were organized during the last three months in the State of Haryana and which organizations were involved in process & how much blood units were collected? The details to be supplied to the Committee.	658 Blood Donation Camps were organized during the last three months in the State of Haryana. A total of 82128 blood units were collected, as per Strategic Information Management System (SIMS).
22	How many cases of Dengue have been registered in this year and in past two years? What all are the action taken by the department to prevent the dengue this year? Date-wise details of the fogging & other actions may be provided to the Committee for all the districts.	<p>This para has three parts, reply to each one is, as follows:</p> <ul style="list-style-type: none"> • Dengue cases reported during current year are 5371 and in 2020 reported 1377 while in the year 2019 dengue cases were 1207. • Actions taken by Health Department to prevent dengue during the current Year are, as follows:- • Dengue Test is done free of cost in Govt. Hospitals. At present, 27 Dengue Testing labs are functional in the state, at least one in each district. The rates for dengue test in private hospitals/labs have been capped i.e. maximum Rs. 600/- for ELISA based NS1/IgM test. • Reporting of Dengue cases have been made mandatory for private hospitals by issuing notification under Epidemic Disease Act 1897. • With an aim to prevent mortality due to Dengue, the provision of free Single Donor Platelets (SDP) has been made for dengue patients admitted in Government Hospitals, for which in previous years, Rs. 8500 per unit of SDP were being charged. • Dengue causing mosquito i.e. Aedes Aegypti breeds in clean stagnant water in domestic water containers like desert coolers, overhead tanks, plastic-bags/bottles/cups thrown in garbage, rooftop discarded items, where water collects after rain, flower pots, rear tray of fridge, bird baths, tyres, etc. Therefore, focus is given on source reduction activities/ anti-larval activities i.e. to identify & eliminate

		<p>mosquito breeding sites by emptying water from such containers.</p> <ul style="list-style-type: none"> • Above 420 Domestic Breeding Checkers (DBC's) have been deployed in all districts for transmission season i.e. from July to Nov 2021 for strengthening the source reduction activities. Till 30th Sep 2021, approximately 69310 house owners have been served notices under Municipal Bye-laws (Control on VBDs)-2010, where mosquito breeding has been found. • IEC/BCC Activities for community participation: <ul style="list-style-type: none"> ➤ Public is being sensitized about house hold level activities, particularly the observation of 'Every Sunday as Drying Day' through various IEC/BCC tools like distribution of pamphlets, display of hoardings/ banners, wall paintings, milking group meetings etc. ➤ In the month of March/April 2021, Appeal from Hon'ble Health Minister Haryana was circulated to all Sarpanches/Panches, urging them to take part in VBDs control activities. ➤ 'World Malaria Day' was celebrated on 25th April 2021 and 'National Dengue Day' celebrated on 16th May 2021 in all Districts. ➤ Months of June & July were observed as Anti-Malaria Month and Anti-Dengue Month, respectively. ➤ Advertisements were published in leading Hindi and English Newspapers on 25th April and 3rd July 2021. ➤ School children are being made aware through lectures in every school to create community awareness. <p>III. Fogging Activities:-</p> <ul style="list-style-type: none"> ➤ As per guidelines issued by Directorate of NVBDCP, MoHFW, GoI, The fogging is not recommended as a routine method, due to its harms to human as well as environment. Fogging is recommended for prevention & control of any impending outbreak. Fogging is done in areas, where dengue cases are reported or wherever mosquito density is high.
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		<p>Therefore, there is no fix schedule for fogging operations.</p> <ul style="list-style-type: none"> ➤ Fogging is done by the Department of Urban Local Bodies and Department of Development & Panchayats in their respective urban and rural areas, in coordination with Health Department. ➤ Considering the fact that fogging kills only those mosquitoes, which come in direct contact with smoke of fog (i.e. it has no residual effect) focus is given on control of mosquito density by eliminating mosquito breeding at larval stage.
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Annexure-9**District wise data of COVID-19 cases cured in April & May'2021**

District	Total No. of COVID-19 Persons Tested Positive and Cured	
	April'2021	May'2021
Ambala	6761	8584
Bhiwani	3583	11867
Charkhi Dadri	814	2548
Faridabad	25027	26177
Fatehabad	4253	7653
Gurugram	59921	57012
Hisar	12318	23211
Jhajjar	3747	8687
Jind	7038	8047
Kaithal	2767	3405
Karnal	12797	11893
Kurukshetra	5435	5018
Mahendragarh	2764	12056
Nuh	647	2491
Palwal	1082	4540
Panchkula	8014	8922
Panipat	8142	11055
Rewari	1991	6480
Rohtak	4142	8803
Sirsa	5929	13819
Sonipat	13670	17601
Yamunanagar	6336	8788
Total	197178	268657

Annexure-10**District wise data of COVID-19 deaths in April & May'2021**

District	Total No. of deaths occurred in the Month due to COVID-19	
	April'2021	May'2021
Ambala	82	236
Bhiwani	68	275
Charkhi Dadri	0	84
Faridabad	89	196
Fatehabad	71	195
Gurugram	112	337
Hisar	106	430
Jhajjar	6	114
Jind	81	263
Kaithal	44	162
Karnal	74	256
Kurukshetra	35	121
Mahendragarh	1	102
Nuh	9	54
Palwal	16	79
Panchkula	47	139
Panipat	34	247
Rewari	17	92
Rohtak	34	281
Sirsa	48	184
Sonipat	50	100
Yamunanagar	37	140
Total	1061	4087

HEALTH SERVICES DEPARTMENT

Observations/Recommendations of the Committee

1. The Committee discussed regarding Covid-19, effects on human life and precautionary measures taken by the Health Department during the oral examination. The Committee discussed about Covid Vaccinations camps, Nodal Officers and arrangements for the Covid-19, patients. Additional Chief Secretary, Health Services Department told that the Government had taken legal steps and declared it an epidemic under act-1987. Health Department also had given guidelines about Medicines, home isolations to the patients who were suffering from Covid-19.

The Committee recommended that Health Department should make efforts to increase testing for Covid-19 and Vaccination Camps. The Committee also directed the Department that appropriate preparation for the second wave should be made as well as concerned of Ventilators, Oxygen cylinders and Isolation centres for the patients.

2. During the course oral examination of Health Department the matter of blood donation camps organized by private organizations was discussed and Committee found that there is not a proper record of blood donors in the concerned C.M.O. offices in the state.

The Chairperson of the Committee recommended that a proper record of Blood donation camps and donors and recipient with their mobile no.s should be kept in concerned C.M.O. Offices so that the donor should get more satisfaction. The Committee directed Health Services Department that a proper monitoring system should be there so that the sale and purchase of the blood can be stopped.

3. In the oral examination of the Committee the matter of Dengue cases discussed. Additional Chief Secretary, Health Services Department replied that in current year the dengue cases are more than previous years because the Monsoon season was longer that why 5377 cases were reported while in 2020 dengue cases reported 1377. He assureds the Committee that now Health Department will be done well in this field. There are 27 Testing Labs in the State and in Government Hospitals there is no any charge of dengue test. The Committee discussed the side effects of fogging also.

The Committee recommended that the Health Department should make aware people about side effects of foggings in the rural areas.

4. The Committee recommended that Health Department should make a policy with the coordination of Haryana Shehri Vikas Pradhikaran Department. According to this policy the private Hospitals who have got land on subsidized rates from Haryana Shehri Vikas Pradhikaran Department should adopt such patients who are suffering from Thalassemia and Hemophilia for free/concessional rates treatment/medical facilities. The proper registration

should be maintained by the concerned C.M.O,'s. The Department should also be proposed before the Government to provide the financial aid/pension to the patients who are suffering Thalassemia and Hemophilia disease. The financial aid/pension should be given to such patients whenever Thalassemia and Hemophilia diseases are identified and the conditions should be removed in this regard.

5. The Committee discussed the matter of free education in Government Schools, Colleges and Universities of the patients who are suffering from Thalassemia and Hemophilia. The Chairperson of the Committee discussed with Health Department that a whole family has to suffer with the presence of such patient who are suffering from Thalassemia or Hemophilia.

Therefore, the Committee recommended that the free education must be provided to the patients who are suffering from Thalassemia or Hemophilia. The Health Department should make a District-wise list of the patients and with the coordination of School Education Department & Higher Education Department make it possible to provide free education in government Schools, Colleges and Universities of the patients who are suffering from Thalassemia and Hemophilia.

**SPOT VISIT/INSPECTION AND MEETING AT ITI
SONEPAT OF THE COMMITTEE**

The Subject Committee on Education, Technical Education, Vocational Education, Medical Education and Health Services was conducted a spot visit/inspection and meeting with Deputy Commissioner, Nuh, the Director General, Health Services Department regarding all arrangements and steps taken by the local Administration to combat the Covid-19, Pandemic at Nuh (Mewat) Haryana. The Chairperson of the Committee asked about the total population of District Nuh. The matter of Lab Technician's was discussed and the Director General, Health Services Department assured that in future the qualified Lab Technician will be recruited. After that Chairperson asked about the Vaccination centres of Covid-19. The Chief Medical Officer, Nuh told about that all PHC's and CHC's in the District. The Committee directed the Health Services Department that women and handicapped persons should be awarded about Medical facilities given by the Department. The Chairperson of the Committee said that the Government of Haryana has committed great efforts to prevent this pandemic of Covid-19, but I noticed that the Vaccination rate is not upto the mark in this District. The Chairperson further directed the Health Services Department that the Vaccination rate should be increased with the involvement coordination of social persons as Sarpanches/Members of the villages. The Committee noticed that the disease of anemia, T.B. malnutrition's are among the women at large scale in Nuh. The Committee directed the Health Department that it should come forward to curb these diseases in this area. The Director General, Health Department assured that they are trying to find out all possible ways how can they improve their health. The Health Department is providing them iron tablets, supplements, and vitamins etc but they will give more focus in this direction in future. The Chairperson directed Health Department and other local Administrations that they all should work together to improve Health system in Mewat area so that the Red Zone can be cleared. The Committee made the recommendations/observations in the end.

Observations/recommendations of the Committee

1. The Committee discussed the matter of Vaccination of Covid-19 in District Nuh (Mewat) and noticed that the Vaccination rate among the people is not up to the mark. The Chairperson of the Committee suggested that the local Administration make sure to involve in Vaccination campaign to the social organizations & public representative as MLA's, ex-MLA's, Municipal Councilors and ex- Municipal Councilors of the society to motivate the common man for this noble act and should increase the Vaccination rate. The Chairperson of the Committee also suggested that the separate camps of Covid-19, for women Vaccination should be organized by the Health Department.
2. The Committee discussed the matter of shortage of Doctors and paramedical staff in district Nuh (Mewat). There is only two Technicians are on regular basis and 67 Technicians are recruited on the basis of outsourcing policy that is why patients have to suffer. The Committee suggested that the Health Services Department should be recruited regular Doctors and Paramedical staff in District Nuh (Mewat) at earliest.

The Committee suggested that an operation theater should be made in Civil Hospital, Manikheda and also posted a regular Ophthalmologist Doctor in civil Hospital, Mandikhera.

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